

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No: 606/2024

**IN THE MATTER OF:-**

NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

**D.O.H:- 14/01/2025**

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Through

*Puja Kalra*

Puja Kalra  
(Advocate)

Standing Counsel for MCD  
Ch. No. 430/431, Lawyers Chambers  
Delhi High Court, New Delhi.

NEW DELHI  
DATED 18/10/2024

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 606/2024

**IN THE MATTER OF:-**

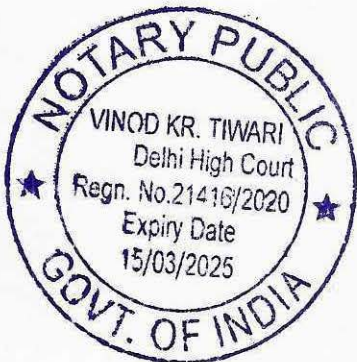
NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

**STATUS REPORT BY WAY OF AN AFFIDAVIT ON BEHALF OF THE RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) PURSUANT TO ORDER DATED 20/09/2024.**

AFFIDAVIT OF DR. SANJAY SINHA S/O SH. B.K. SINHA AGED ABOUT 52 YEARS, DY. HEALTH OFFICER, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, GREEN PARK NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm as state as follows:

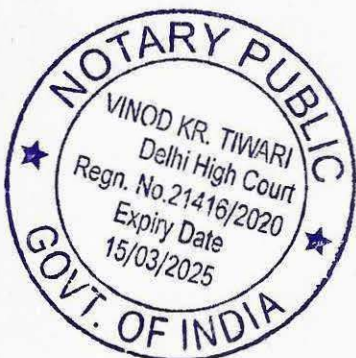
1. That I am presently posted as Deputy Health Officer, South Zone , MCD, Green Park, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.
2. That the instant status report / affidavit is being filed pursuant to order dated 20/09/2024 of this Hon'ble National Green Tribunal.



3. That this Hon'ble Tribunal vide its order dated 20/09/2024 has passed the following orders / directions:

“

1. *In this original Application, registered suo motu, the Tribunal is examining the issue of emitting intolerable stench from a drain running along side a park in South Delhi's Greater Kailash I attracting swarms of mosquitoes.*
2. *The DPCC has filed a report showing status based upon the inspection dated 21.08.2024 as under:  
“3. That, in compliance to the order dated 22.05.2024, as inspection of the site was carried out by officials of DPCC on 21.08.2024. During the inspection, it was observed that:*
  - *Swarms of mosquitoes as alleged in the complaint were observed near the houses alongside drain.*
  - *Drain is not found cleaned and stagnant water and waste dumping observed in the drain due to which mosquitoes are breeding in that area near the residence houses.*
  - *It is found that the MCD has installed screen to prevent clogging in drain. There is also a boundary wall alongside the drain.”*
3. *The report further states that on the basis of the finding of the inspection, a letter to the MCD was issued by the DPCC on 28.07.2024.*
4. *CPCB has also filed the report dated 06.09.2024 reiterating the observations which were made in the Report of DPCC as quoted above.*
5. *The DJB has filed a cryptic report dated 28.08.2024 without disclosing the full relevant particular.*
6. *The MCD also filed a report on 11.09.2024.*
7. *Learned Counsel appearing for the DPCC has informed that subsequesntly fresh inspection of the site has been done along with the officers of MCD wherein on the spot some improvement has been noticed. She has informed that about 30-40 mtrs before the Krishi Vihar, DJB has constructed a wall to block to sewer line out-falling in the storm water drain as a result of which the sewage is getting collected there and spot to nuisance has shifted to that point.*



8. *The learned counsel for the DPCC has sought two weeks time to file a fresh report. The learned counsel for the DJB is also directed to file the further report keeping in view the observation made above within four weeks.*
9. *List on 14.01.2025."*

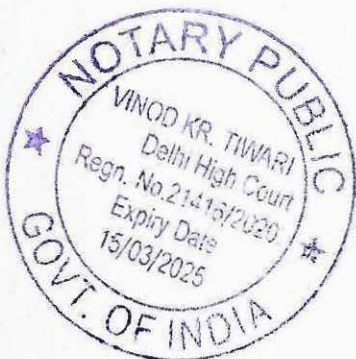
The copy of the order dated 20/09/2024 as passed by this Hon'ble Tribunal is annexed herewith as

**Annexure -A.**

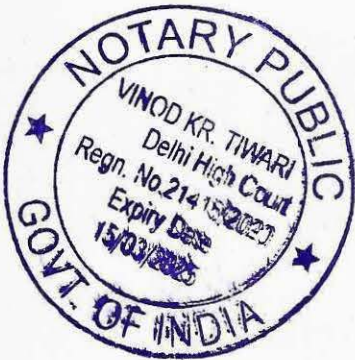
4. That concerning the role of the answering Respondent – MCD, regarding the breeding of mosquitoes and also regarding the alleged drain in Greater Kailash –I, New Delhi, the status of the actions as initiated / taken by Anti – Malaria Department / Public Health Department and Maintenance Division –II of South Zone – MCD respectively are here as under:

**A. Action initiated / taken by Anti Malaria Department / Public Health Department of South Zone – MCD regarding mosquitobreeding along the drain at R, S and D-Block Park in Greater Kailash –I, New Delhi.**

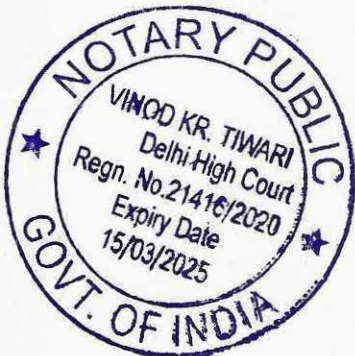
- i. It is submitted that, till 14.10.2024 no action has been taken by DJB in accordance to the trapped R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height.



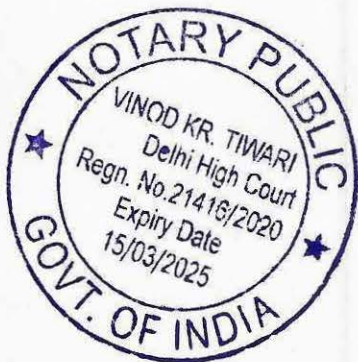
- ii. Neither any official from DJB visited the site in presence of MCD officials or DPCC officials nor informed any schedule for their visit at the Drain behind Krishi Vihar.
- iii. Despite above, the concerned area field staff / Malaria Inspector of the department has been taking adequate Anti Mosquito measures in respect of the alleged drain in routine on weekly basis. However, it goes without saying that it has also been intensified, on noticing the report published in News Paper in April – 2024.
- iv. As per record, the department has also undertaken the requisite Anti Larval Spray along the aforesaid drain by way Power Spray Tanker on 16/07/2024, 10/08/2024, 30/08/2024, 08/09/2024, 09/09/2024, 24/09/2024 and 05/10/2024. The photographs showing the Anti Larval Spray by way of Power Spray Tankers on the said date along with area Malaria In-charges Action Taken Reports are annexed herewith as **Annexure –B (Colly)** for kind perusal of this Hon'ble Tribunal.



- v. It is also pointed out that the department is also undertaking Anti Larval Spray by Knapsack Sprayers in the area in question on weekly basis along the alleged drain, regularly. In last 03 months it has been undertaken on 01.06.2024, 03.06.2024, 08.06.2024, 10.06.2024, 12.06.2024, 15.06.2024, 22.06.2024, 24.06.2024, 29.06.2024, 03.07.2024, 06.07.2024, 15.07.2024, 20.07.2024, 23.07.2024, 27.07.2024, 05.08.2024, 06.08.2024, 10.08.2024, 12.08.2024, 14.08.2024, 21.08.2024, 24.08.2024, 27.08.2024, 31.08.2024, 06.09.2024, 09.09.2024, 14.09.2024, 21.09.2024, 25.09.2024, 28.09.2024, 30.09.2024, 03.10.2024, 07.10.2024, 09.10.2024, 10.10.2024, 13.10.2024, 14.10.2024 and 15.10.2024.
- vi. Moreover, fogging against adult mosquito in the vicinity of the alleged drain has also been done / undertaken on various occasions. The photographs showing the fogging undertaken in the area in question are also annexed herewith as **Annexure –B (Colly)**.
- vii. Also for awareness amongst the residents about preventive measures to be taken at the community level against vector born

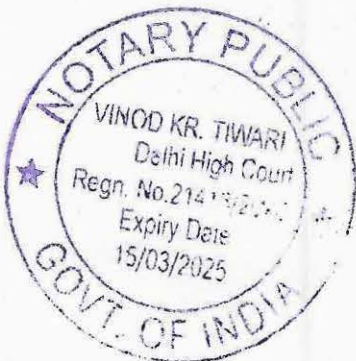


- diseases (VBD) also disseminated by way of inter personal communication through breeding checkers who visited in the localities of the area in question.
- viii. Beside above, Zonal Entomologist of South Zone – MCD has also inspected the locality and also the alleged drain on 09/09/2024 and reported that no mosquito breeding is there in the alleged drain and in its surrounding area and the drain is flowing freely without any clogging and congestion.
- ix. Also, Joint Inspection along with DPCC has been carried out on 19.09.2024 at storm water drain adjacent to B, R & S Block GK-1, wherein the alleged swarm of mosquitoes was not observed near the drain and drain is found cleaned and no waste dumping observed in the drain this time. Delhi Jal Board has trapped the R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height due to which the water stagnated at upstream side of this nallah.



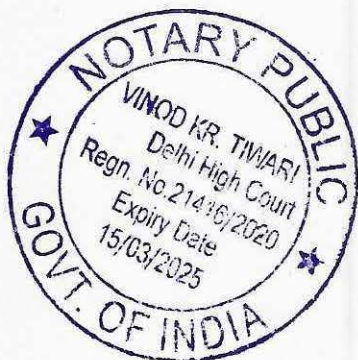
**B. Action initiated / taken by the Maintenance Division-II of South Zone – MCD regarding de-sealing of drain along R, S and D-Block Park in Greater Kailash –I, New Delhi.**

- i. In addition to previous submission, it is submitted that Public Health Department has issued letter to EE-M-II South Zone vide no. DHO/SZ/MCD/2024/D-1518 dated 11.10.2024 regarding fresh status report of cleaning and desilting of R & S Block Drain GK-1 Nalla/drain as desired by Hon'ble NGT.
- ii. In response, to the letter issued by Public Health Department the Maintenance Department, South Zone, MCD has submitted that the Drain/Nalla has been cleaned regularly. The Photographs taken during the cleaning presently are enclosed for reference.
- iii. It is further submitted that the R & S Block Nalla/Drain which was trapped by Delhi Jal Board near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height has not been removed yet by them due to which the water stagnated at the upstream side of nallah (Photographs Enclosed). Submission of



EE-M-II/South Zone is attached herewith as **Annexure-C**

- iv. It is pertinent to mention here that the desilting of drains is a continuous process and as per the policy of the department the desilting activity is carried out throughout the year i.e. pre-monsoon & post-monsoon. 60% of the desilting is to be done in 1st phase (pre-monsoon) and 40% to be done in 2nd phase (post-monsoon).
- v. It is further submitted that the department maintained the flow of water in the drain regularly and checked the quantum of silt from time to time.
5. That as can be observed from above that the respective concerned departments of answering Respondent – MCD are making all endeavour by taking adequate measures to prevent mosquito breeding / mosquitoes along the alleged drain and by carrying out required desilting and cleansing of the alleged drain on regular basis and it will continue to take more effective steps in this regard.

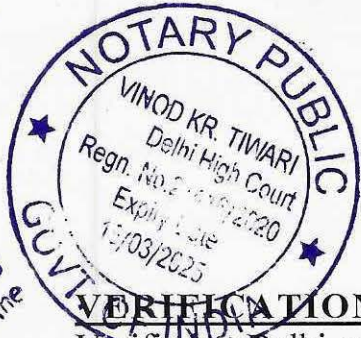


*Sanjay Kumar Singh*

Deponent  
**Dy. Health Officer**  
South Zone, MCD

I identified the Deponent who has signed/thumb impression before me

I identified the Deponent who has signed



18 OCT 2024

**VERIFICATION:**

Verified at Delhi on this 18 day of October – 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE  
VINOD KUMAR TIWARI, Advocate, Reg. No. 21410/2020  
NOTARY PUB. 3 (NEW DELHI)

99

*Anjishka...*  
Deponent  
Dy. Health Officer  
South Zone, MCD

18 OCT 2024

Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2024

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

Date of hearing: 20.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondents: Ms. Nandita Rao, Adv. for DJB (Through VC)  
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for R - 5  
Ms. Sakshi Popli, Adv. for DPCC (Through VC)  
Mr. Vikrant Pachnanda, Adv. for CPCB (Through VC)  
Ms. Puja S. Kalra & Mr. Virendra Singh, Advs. for MCD

**ORDER**

1. In this Original Application, registered *suo motu*, the Tribunal is examining the issue of emitting intolerable stench from a drain running alongside a park in South Delhi's Greater Kailash I attracting swarms of mosquitoes.

2. The DPCC has filed a report showing status based upon the inspection dated 21.08.2024 as under:

*"3. That, in compliance to the order dated 22.05.2024, an inspection of the site was carried out by officials of the DPCC on 21.08.2024. During the inspection, it was observed that:*

- Swarms of mosquitoes as alleged in the complaint were observed near the houses alongside drain.*
- Drain is not found cleaned and stagnant water and waste dumping observed in the drain due to which mosquitoes are breeding in that area near the residence houses.*
- It is found that the MCD has installed screen to prevent clogging in drain. There is also a boundary wall alongside the drain."*

3. The report further states that on the basis of the finding of the inspection, a letter to the MCD was issued by the DPCC on 28.07.2024.

**TRUE COPY**

4. CPCB has also filed the report dated 06.09.2024 reiterating the observations which were made in the Report of DPCC as quoted above.
5. The DJB has filed a cryptic report dated 28.08.2024 without disclosing the full relevant particular.
6. The MCD also filed a report on 11.09.2024.
7. Learned Counsel appearing for the DPCC has informed that subsequently fresh inspection of the site has been done along with the officers of MCD wherein on the spot some improvement has been noticed. She has informed that about 30 -40 Mtrs before the Krishi Vihar, DJB has constructed a wall to block to sewer line out-falling in the stormwater drain as a result of which the sewage is getting collected there and spot to nuisance has shifted to that point.
8. The learned counsel for the DPCC has sought two weeks time to file a fresh report. The learned counsel for the DJB is also directed to file the further report keeping in view the observation made above within four weeks.
9. List on 14.01.2025

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

September 20, 2024  
O.A. No. 606/2024  
HB..

Municipal Corporation of Delhi

WARD No - 173, G.K.I

मलेरिया जनसंवेदन अधिकारी

12

डायरी नं. 1735

दिनांक 15/10/2024

Subject - ATR Regarding B Block Nalla & Nearby Localities R, S, B Block G.K.I

Name of Localities	Date of D.B.C	Date of A/L	Date of Fogging	Date of Cold fogg	Date of Munadi	Date of Joint work with Maintenance Dept
B Block Nalla & B Block G.K.I	14/10/24	14/10/24	14/10/24	14/10/24	14/10/24	14/10/24

Note - The Joint work with maintenance Department has been Carried out today

(Jetting work & Cleaning work) on dt-14/10/2024

- The above work has been carried out today 14/10/2024

- Photographs Attached here with

D.J.B Wall situated in the middle at B Block Drain

D.H.C (S)

Signature

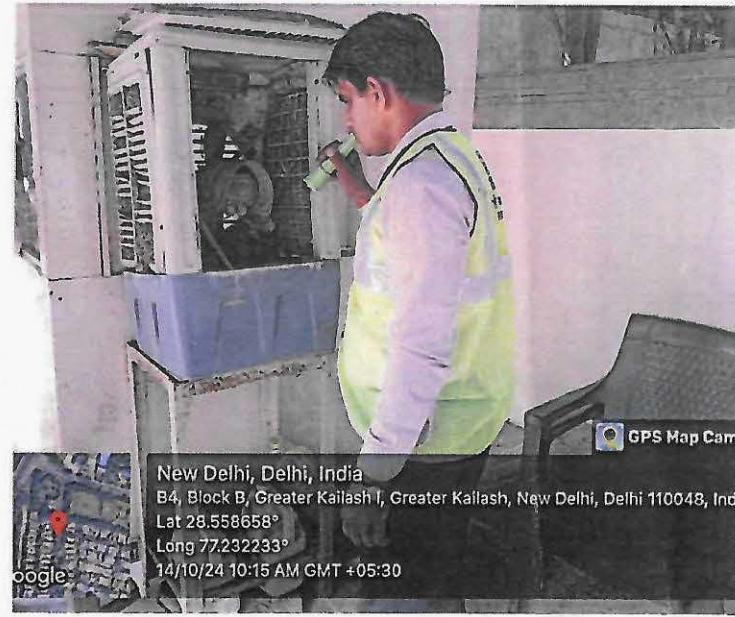
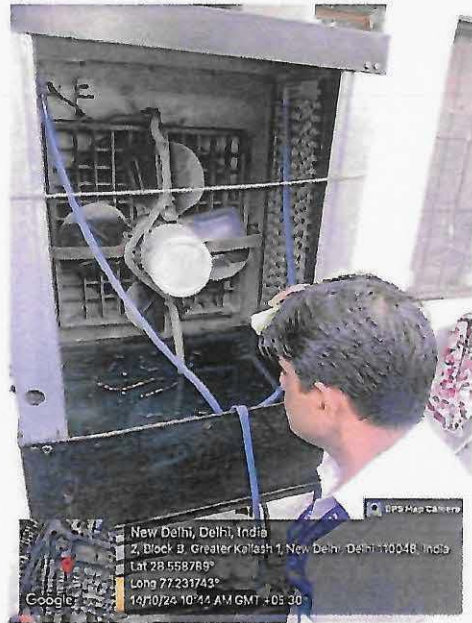
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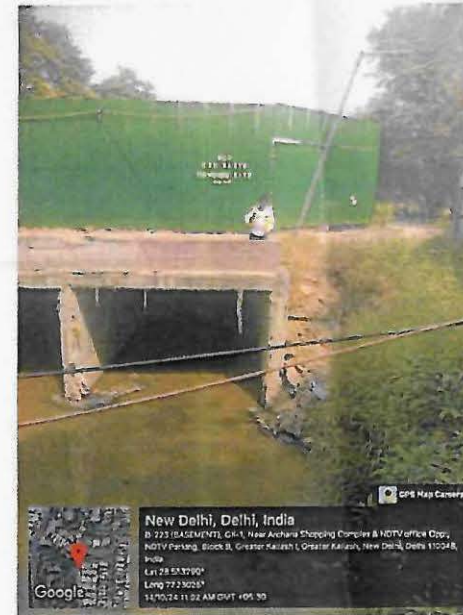
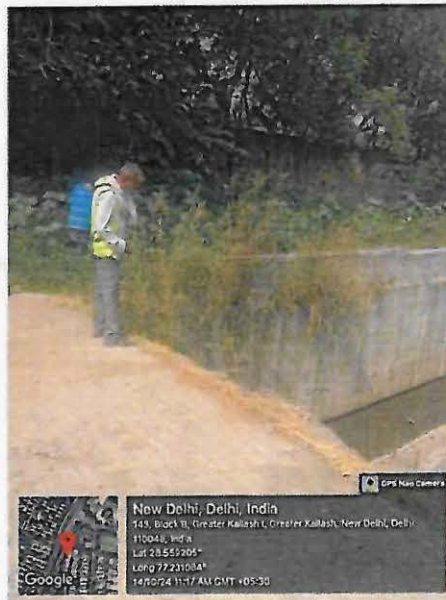
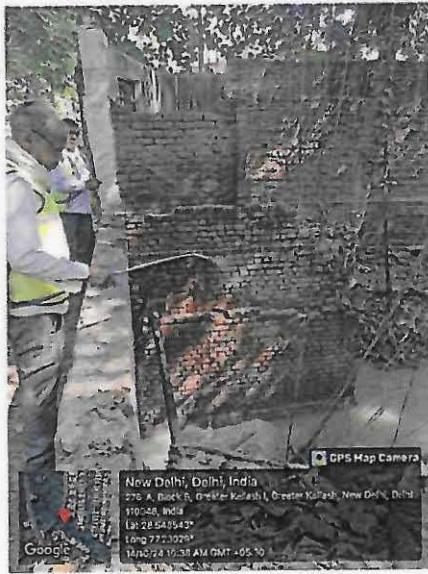
Signature 15/10

Signature 14/10/2024

Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD



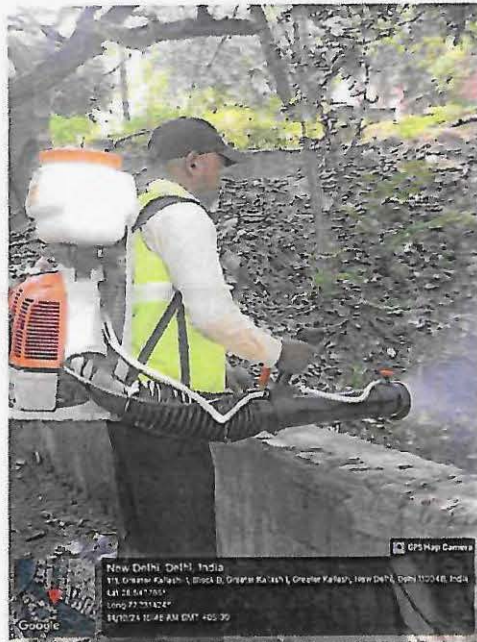
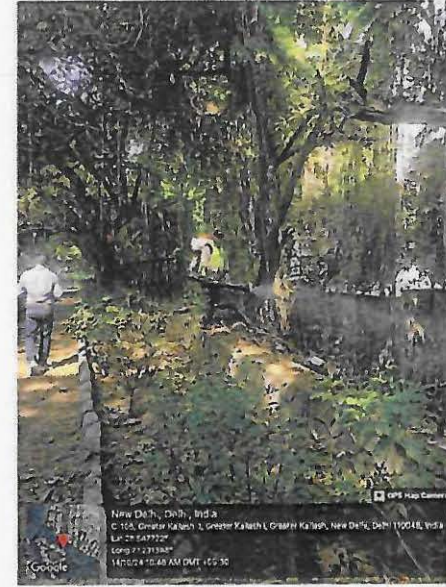
DBC Work at B Block on dated - 14-10-2024



Anti Larva Work at B Block Nalla  
 on dated - 14-10-2024



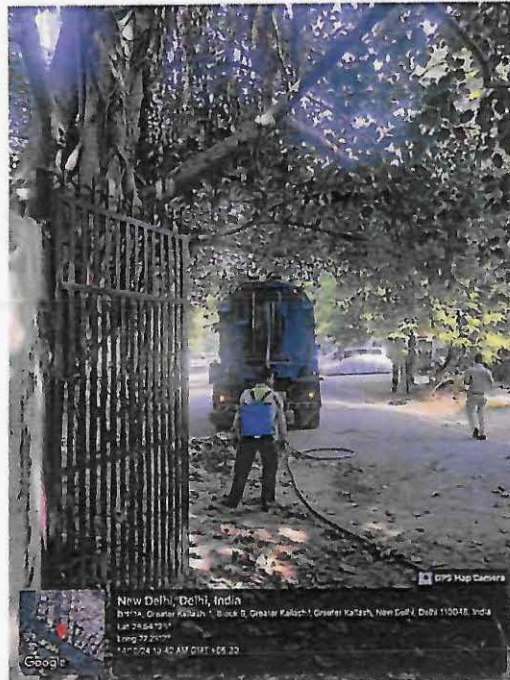
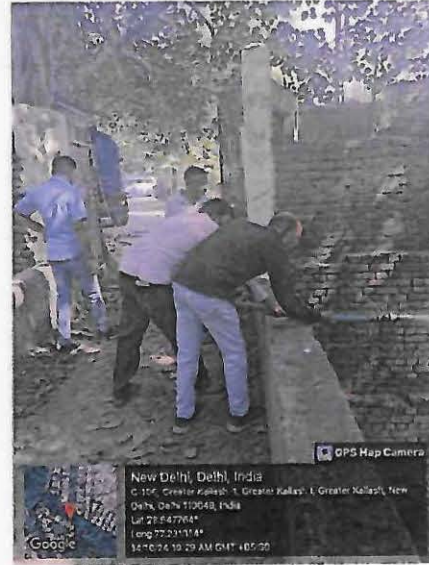
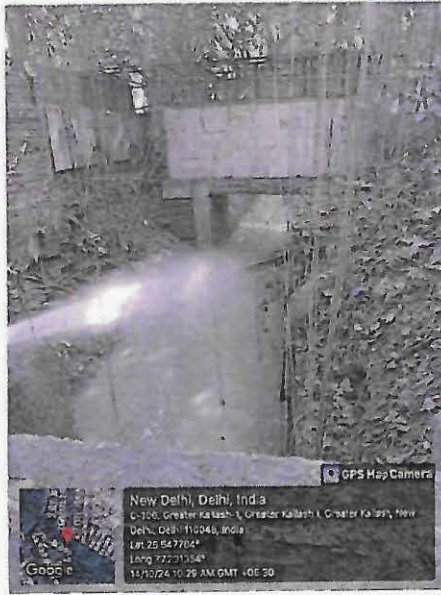
fogging work at B-Block on Dated - 14-10-2024  
 15



Cold fog work at B Block Nalla & B Block Residential Area Oct-14-16-2024



VBD Munnadi Work at B Block & Nearby Localities Dt-14-10-2024



*Joint Activity With Maintenance Deptt. MCD  
(Jetting work) on dated - 14-10-2024*



GPS Map Camera

New Delhi, Delhi, India  
276-A, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi  
110048, India  
Lat 28.548492°  
Long 77.230275°  
14/10/24 10:34 AM GMT +05:30

Google

DJB Well Situated in the Middle at B Block Drain

137

Municipal Corporation of Delhi

WARD No - 173, G.K. I

Date - 15/10/24

20

मलेशिया मयरोवक अधिकारी

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1736

दिनांक 15/10/2024

Subject - ATR Regarding B Block Nalla &amp; Near by Localities R, S, B Block G.K.I

Name of Localities	Date of DBC	Date of A/L	Date of fogging	Date of Cold fogg	Date of Munadi	Date of Joint work with Maintenance Dept
B Block Nalla & B Block G.K.I	15/10/24	15/10/24	15/10/24	15/10/24	Auto Munadi B Block, R Block, S BLOCK G.K.I Dt. 15/10/24	15/10/24

Note - The Joint work with Maintenance Department has been carried out today (Jetting work & Cleaning work) on dt. 15/10/24

Auto munadi work has been done in B Block & Near by Localities

Photographs Attached herewith

DHO/173

Smt/173  
P-1

MIE/173

15/10

TRUE COPY

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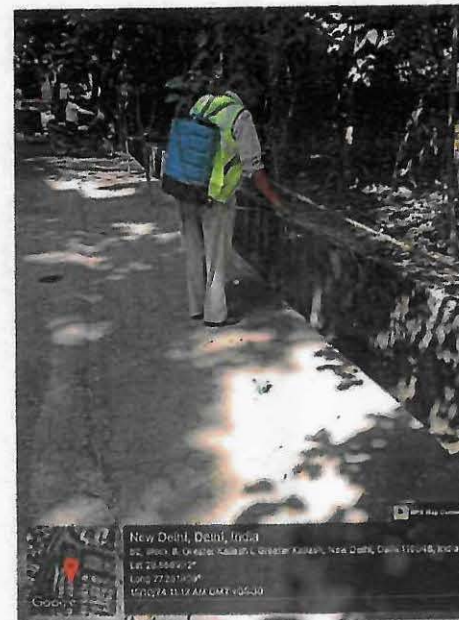
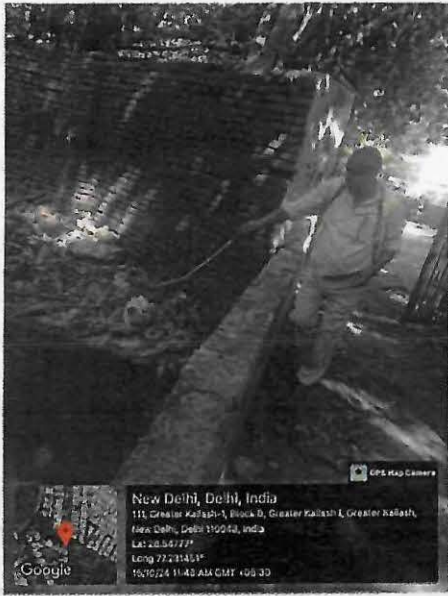
15/10/2024

Ravi Kumar Verma

Malaria Inspector

Ward No. 173, G.K.I

South Zone, MCD



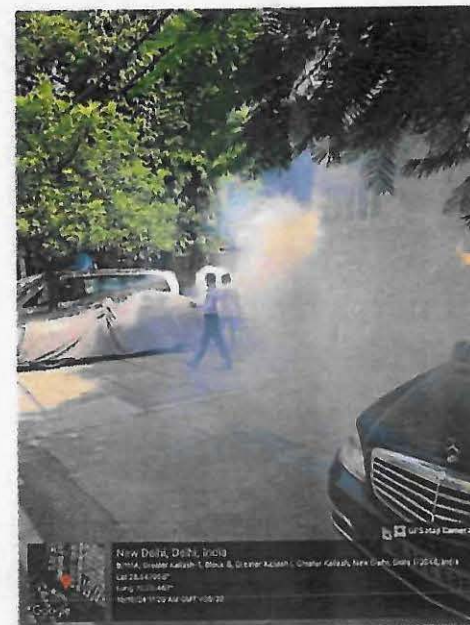
A/C Work at B Block Nalla  
On Dated -15-10-2024



139



22



fogging work at B Block G/K-I  
 on dated - 15-10-2024



140



23

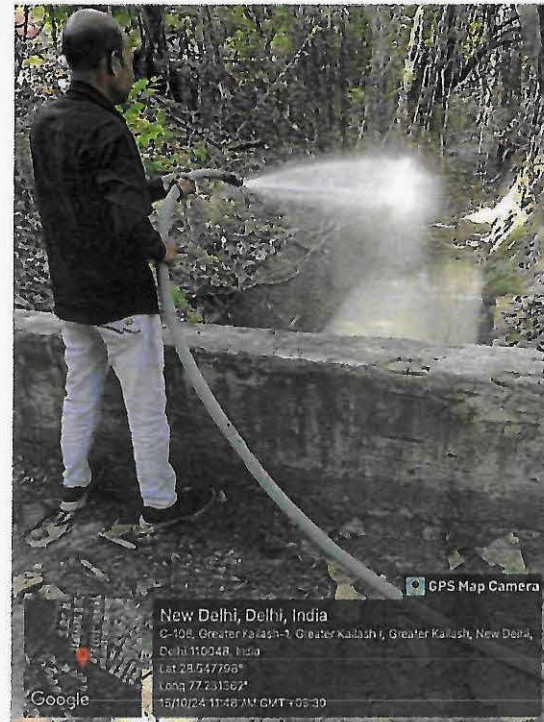
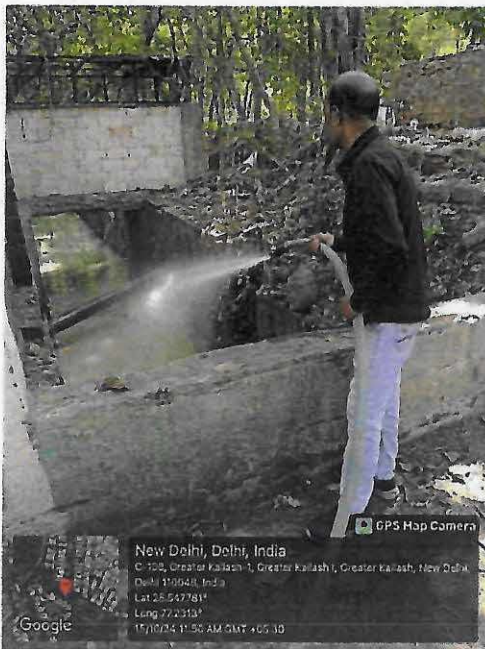
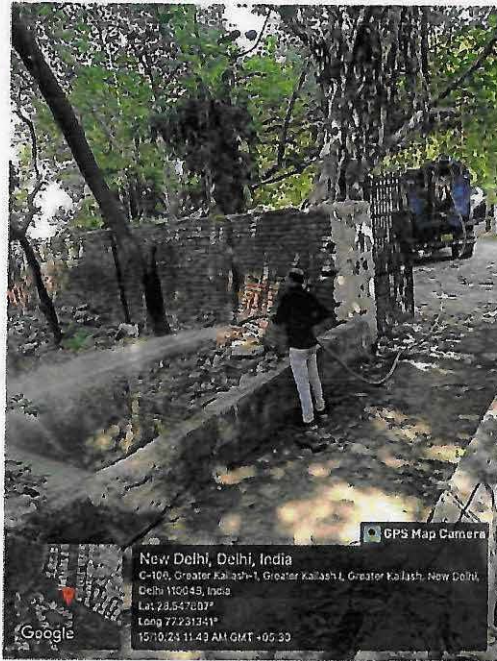


Cold fog at B Block  
on date of - 15-10-2024



Auto Meraadi work at B Block G.K-1

24- 15-10-2024



Joint work With Maintenance Deptt at B Block Nalla Dt-15-10-2024



**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DEPUTY HEALTH OFFICER**  
**PUBLIC HEALTH DEPARTMENT**  
**GREEN PARK, AURBINDO MARG,**  
**NEW DELHI-110016**

NO. DHO/SZ/MCD/2024/D- 1518

Dated: 11/10/2024

**OFFICE ORDER**

Please refer, this office communication vide no. DHO/SZ/MCD/2024/D-1211, dated 06/09/2024 and OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024, concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes," published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024. Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks. But till date, no response has been received in this department.

Therefore, EE (M-III) SZ is again requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Counsel for onward submission to the Hon'ble NGT.



11/10/24  
Deputy Health Officer  
South Zone  
Dy. Health Officer  
South Zone M.C.D.

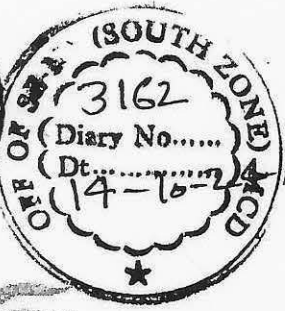
**Copy to:**

1. EE (M-III) SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

**Copy for information:**

1. Deputy Commissioner, South Zone
2. SE-1/SZ
3. ALO/SZ

TRUE COPY



**REMINDER-I  
URGENT MATTER**

75  
आज़ादी का  
अमृत महोत्सव



**MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE DEPUTY HEALTH OFFICER  
PUBLIC HEALTH DEPARTMENT  
GREEN PARK, AURBINDO MARG,  
NEW DELHI-110016**

NO. DHO/SZ/MCD/2024/D- 1518

Dated: 11/10/2024

**OFFICE ORDER**

Please refer, this office communication vide no. DHO/SZ/MCD/2024/D-1211, dated 06/09/2024 and OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024, concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes," published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024. Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks. But till date, no response has been received in this department.

Therefore, EE (M-III) SZ is again requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Council for onward submission to the Hon'ble NGT.

**Copy to:**

1. EE (M-III) SZ → This is M-II/SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

**Copy for information:**

1. Deputy Commissioner, South Zone
2. SE-1/SZ ✓
3. ALO/SZ

Deputy Health Officer

South Zone  
Dy. Health Officer  
South Zone

TRUE COPY



75  
आज़ादी का  
अमृत महोत्सव

**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DEPUTY HEALTH OFFICER**  
**PUBLIC HEALTH DEPARTMENT**  
**GREEN PARK, AURBINDO MARG,**  
**NEW DELHI-110016**



NO. DHO/SZ/MCD/2024/D- 1518

Dated: 11/10/2024

**OFFICE ORDER**

Please refer, this office communication vide no. DHO/SZ/MCD/2024/D-1211, dated 06/09/2024 and OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024, concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes," published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024. Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks. But till date, no response has been received in this department.

Therefore, EE (M-III) SZ is again requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Council for onward submission to the Hon'ble NGT.

**Copy to:**

1. EE (M-III) SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

14.10

**Copy for information:**

1. Deputy Commissioner, South Zone
2. SE-1/SZ
3. ALO/SZ

DHO

DAIDAK in file

15/10/24  
PHI/SZ

**TRUE COPY**

Deputy Health Officer  
South Zone  
Dy. Health Officer  
South Zone



**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DEPUTY HEALTH OFFICER**  
**PUBLIC HEALTH DEPARTMENT**  
**GREEN PARK, AURBINDO MARG,**  
**NEW DELHI-110016**

NO. DHO/SZ/MCD/2024/D- 15/18

Dated: 11/10/2024

**OFFICE ORDER**

Please refer, this office communication vide no. DHO/SZ/MCD/2024/D-1211, dated 06/09/2024 and OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024, concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes," published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024. Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks. But till date, no response has been received in this department.

Therefore, EE (M-III) SZ is again requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Counsel for onward submission to the Hon'ble NGT.

*[Signature]*  
11/10/24  
Deputy Health Officer  
South Zone  
Dy. Health Officer  
South Zone MCD

**Copy to:**

1. EE (M-III) SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

**Copy for information:**

1. Deputy Commissioner, South Zone
2. SE-1/SZ *[Signature]*
3. ALO/SZ *[Signature]* 14.10.24

*Received on*  
*14/10/24*  
*[Signature]*  
*14/10/24*

TRUE COPY

*[Signature]*



**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DEPUTY HEALTH OFFICER**  
**PUBLIC HEALTH DEPARTMENT**  
**GREEN PARK, AURBINDO MARG,**  
**NEW DELHI-110016**

NO. DHO/SZ/MCD/2024/D- 1518

Dated: 11/10/24

**OFFICE ORDER**

Please refer, this office communication vide no. DHO/SZ/MCD/2024/D-1211, dated 06/09/2024 and OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024, concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes," published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024. Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks. But till date, no response has been received in this department.

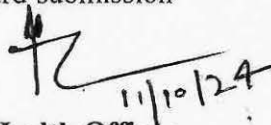
Therefore, EE (M-III) SZ is again requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Counsel for onward submission to the Hon'ble NGT.

**Copy to:**

1. EE (M-III) SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

**Copy for information:**

1. Deputy Commissioner, South Zone
2. SE-1/SZ
3. ALO/SZ

  
11/10/24  
Deputy Health Officer  
Dy. Health Officer  
South Zone MCD

**TRUE COPY**





148

31

अनृत महोत्सव

**MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE DEPUTY HEALTH OFFICER  
PUBLIC HEALTH DEPARTMENT  
GREEN PARK, AURBINDO MARG,  
NEW DELHI-110016**



NO. DHO/SZ/MCD/2024/D-1492

Dated: 9/10/2024

**OFFICE ORDER**

Please refer, OA No. 606/2024 Suo Motu Greater Kailash regarding OA No. 606/2024. concerning the news item titled "Greater Kailash: Lesser Comfort Amid Foul Air & Mosquitoes." published in the Times of India on 22/04/2024, and listed on Hon'ble NGT on 27/05/2024.

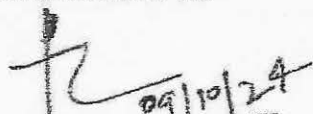
Smt. Puja Kalra, Municipal Counsel has informed that the subject mentioned matter was listed before Hon'ble NGT on 20.09.2024 wherein Hon'ble NGT considered the report filed by the MCD, DPCC, CPCB and DJB. Counsel for DPCC submitted that subsequently fresh inspection of the site has been done along with the officers of MCD wherein on the spot some improvement has been noticed and about 30 -40 Meters before the Krishi Vihar, DJB has constructed a wall to block to sewer line out-falling in the storm water drain as a result of which the sewage is getting collected there and spot to nuisance has shifted to that point. However, the Hon'ble NGT directed MCD, DPCC and DJB to file fresh report keeping in view the observation made above within four weeks.

Therefore, EE (M-III) SZ is requested to issue directions to concerned JEs to prepare the aforementioned report and submit to the Municipal Counsel for onward submission to the Hon'ble NGT.



Copy to:

1. EE (M-III) SZ
2. Zonal Entomologist/SZ for follow up
3. Office Copy

  
09/10/24  
Deputy Health Officer  
South Zone  
Dy. Health Officer  
South Zone MCD

TRUE COPY



Ward No-173, GFI

Sub-ATR Regarding B-Block Nalla & Near By localities, (R, S. B-Blocks)

Locality Name	Name of DBC & Date	Date of A/L and Name	Fogging Date	Remarks
B-Block GFI & B-Block Nalla	Sandeep for Manoj for 13-10-2024	13-10-2024	13-10-24	—

photographs attached herewith

MIC/S2

Ravi  
13/10/2024

Emt/S2

Am  
13/10

Ravi Kumar Verma  
Malaria Inspector  
Ward No...173, GFI...  
South Zone, MCD

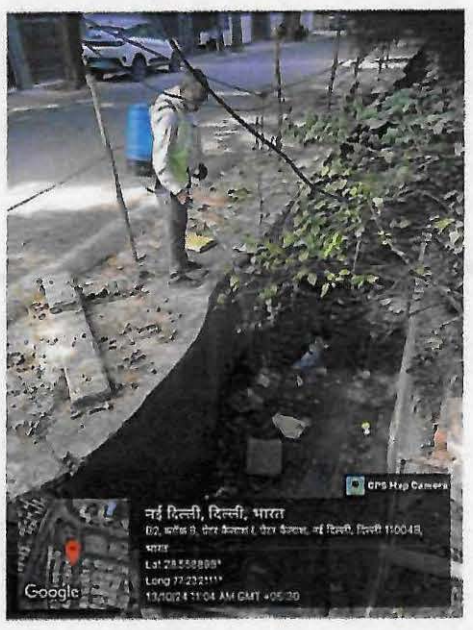
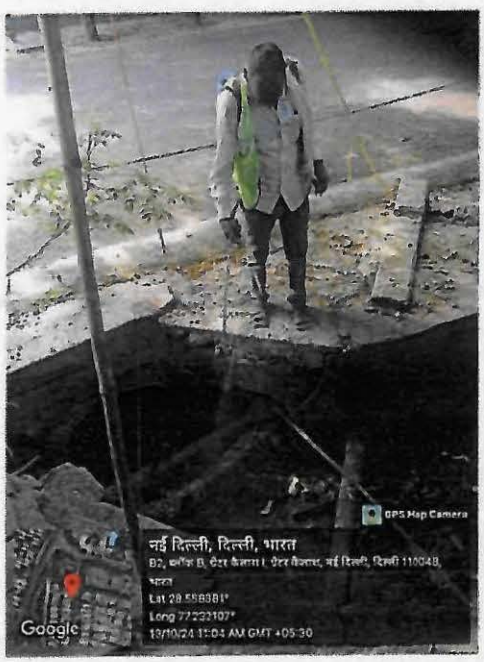
TRUE COPY

✓

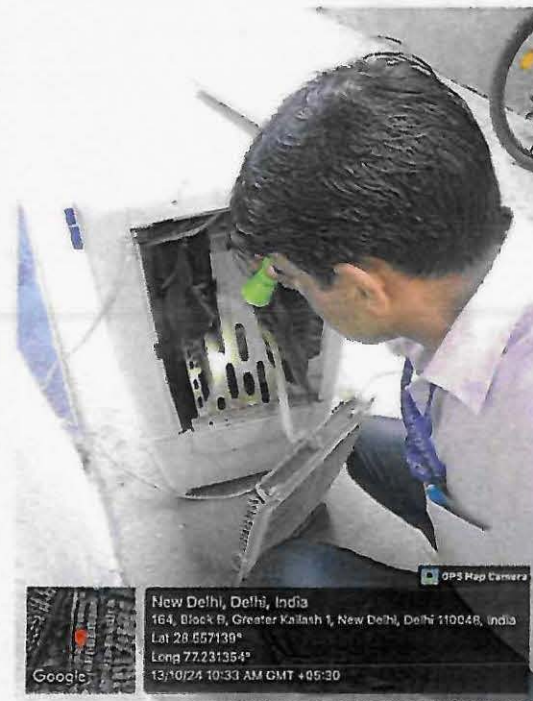
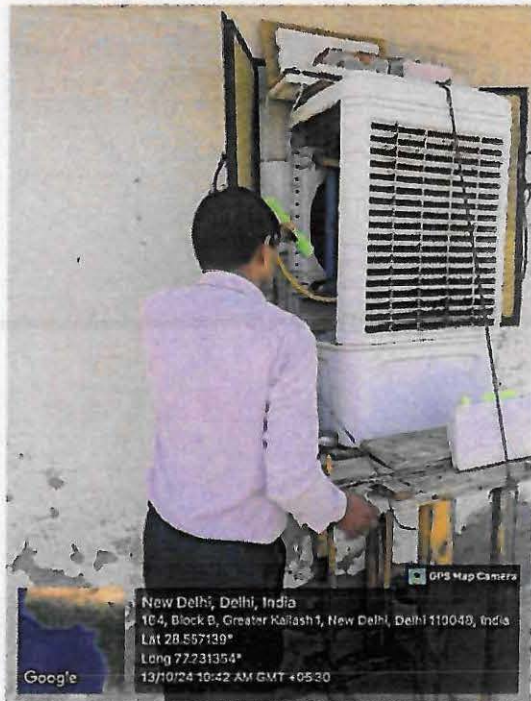
Fogging & A/L - 13/10/2024

150

33



DBC - 13/10/2024



152

Date - 10/10/24

35

Municipal Corporation of Delhi

WARD No-173, G.K.I

मलेरिया नियंत्रण अधिकारी  
 कार्यालय, दक्षिणी क्षेत्र  
 कार्यालय नं० : 1707  
 दिनांक : 13/10/2024

Subject - ATR Regarding B Block Nalla & Near by  
 Localities R, S, & B Block G.K.I

Name of localities	Date of DBC	Date of A/L	Date of fogging	Remarks
S Block GKI	10/10/24	10/10/24 S&R Block G.K.I	10/10/24 B Block GKI	—

Note - Photographs Attached herewith

MIC/SZ

Emt/SZ

Arum  
13/10

*Ravi*  
10/10/2024  
Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

TRUE COPY

✓

153

36

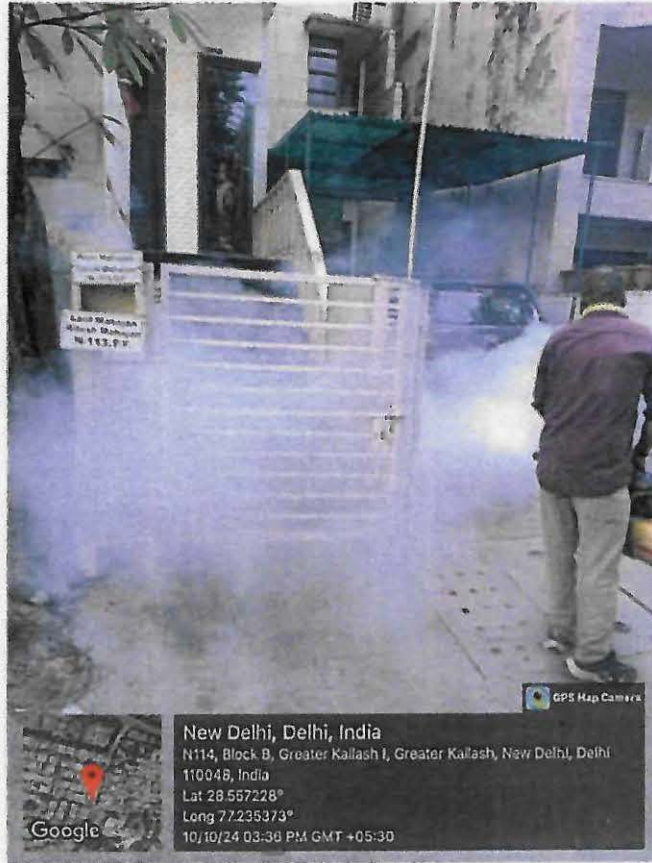


DBC  
10/10/24



GPS Map Camera

नई दिल्ली, दिल्ली, भारत  
S391, ब्लॉक S, गेटर कैलाश I, गेटर कैलाश, नई दिल्ली, दिल्ली 110048, भारत  
Lat 28.547558°  
Long 77.232915°  
10/10/24 03:00 PM GMT +05:30



Fogging- 10/10/2024



38

AL- 10/10/2024

156

Date - 11/10/24

Municipal Corporation of Delhi

39

Ward No - 173, G.K. I

1905  
दिनांक 13/10/2024Subject - ATR Regarding B Block Nalla & Near by  
Localities R, S, B Block G.K. I

Name of Localities	Date of DBC	Date of Fogging	Remarks
B Block & S Block G.K. I, R Block	11/10/24 B Block & S Block R Block G.K. I	11/10/24 B Block G.K. I	—

Note - Photographs Attached here with

MIC/SZ

Smt. D/SZ

Ravi  
13/10Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K. I  
South Zone, MCD

TRUE COPY

✓

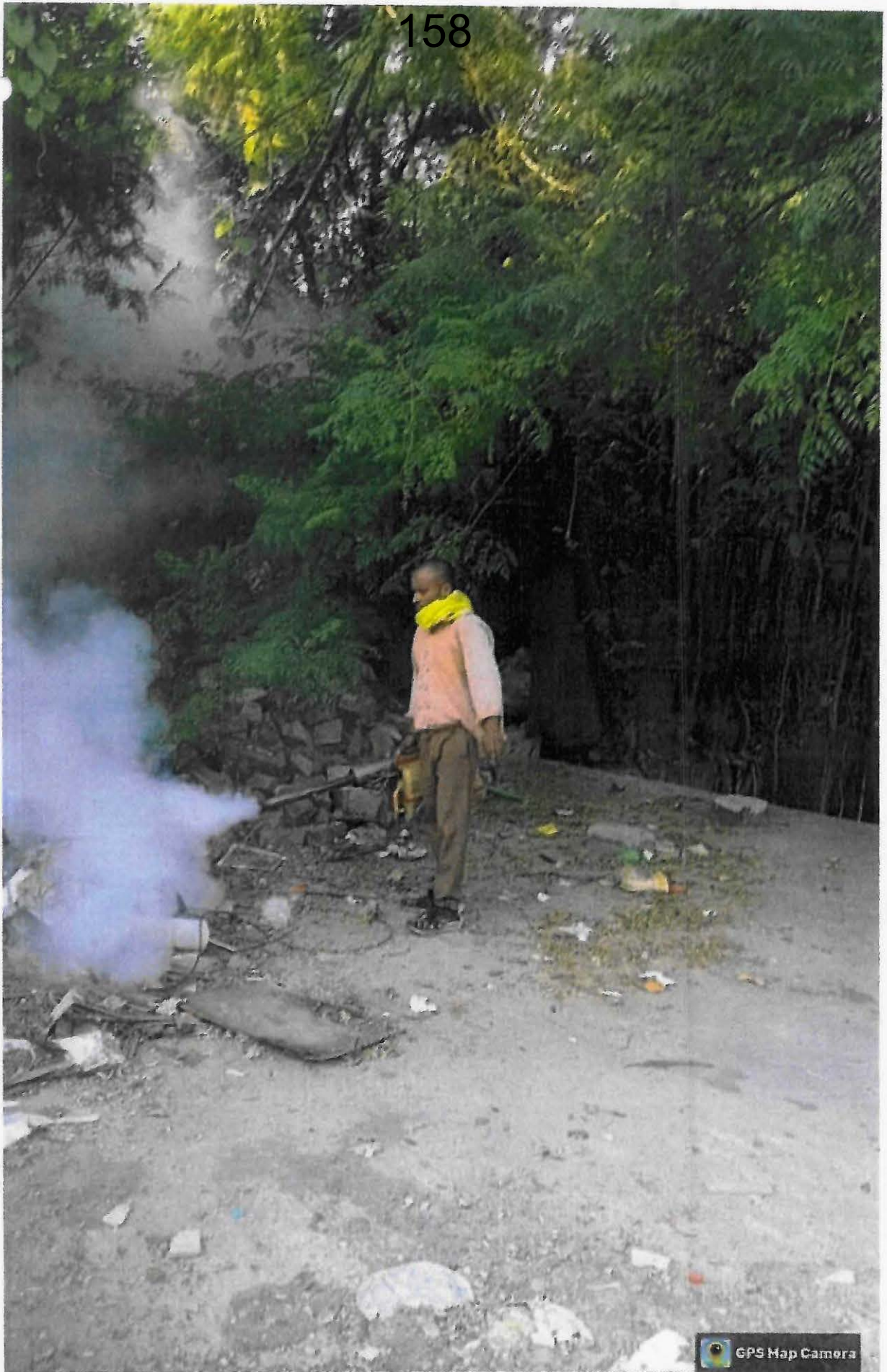
157



40

DBC work - 11/10/2024





Fogging- 11/10/2024



Google

GPS Map Camera

New Delhi, Delhi, भारत

B/45, opposite ndtv office, Block B, Greater Kailash I, Greater Kailash, New

Delhi, Delhi 110048, भारत

Lat 28.553571°

Long 77.231714°

11/10/24 04:40 PM GMT +05:30

159  
Municipal Corporation of Delhi  
WARD No - 173, G.K.I

Date - 09/10/24

42

मलेरिया नियंत्रण अधिकारी  
कार्यालय, दक्षिण क्षेत्र  
डायरी नं० : 1708  
दिनांक : 13/10/2024

Subject - ATR Regarding B Block Nalla Near by  
localities R, S, & B Block G.K.I

Name of Localities	Date of DBC	Date of A/L & F/S work	Remarks
B Block Nalla & B Block G.K.I	09/10/24	09/10/24	—

Note - Photographs Attached here with

MIC/SZ

entb/sz

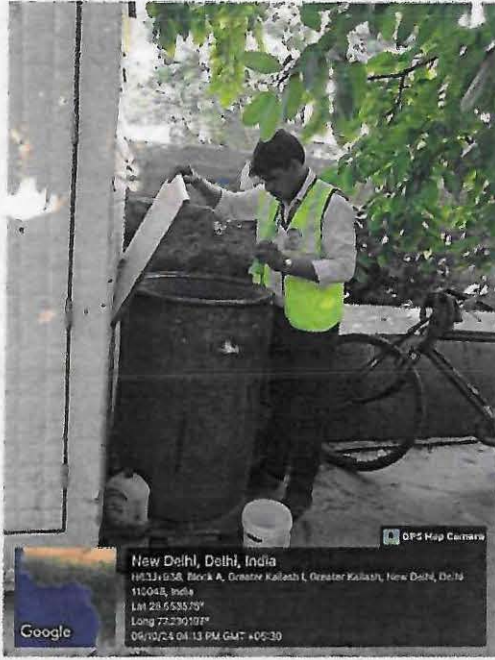
Atm  
13/10

Ravi  
09/10/2024  
Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

TRUE COPY

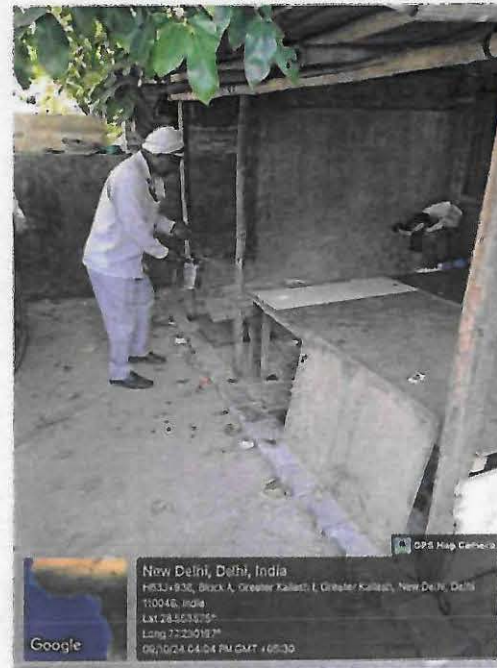
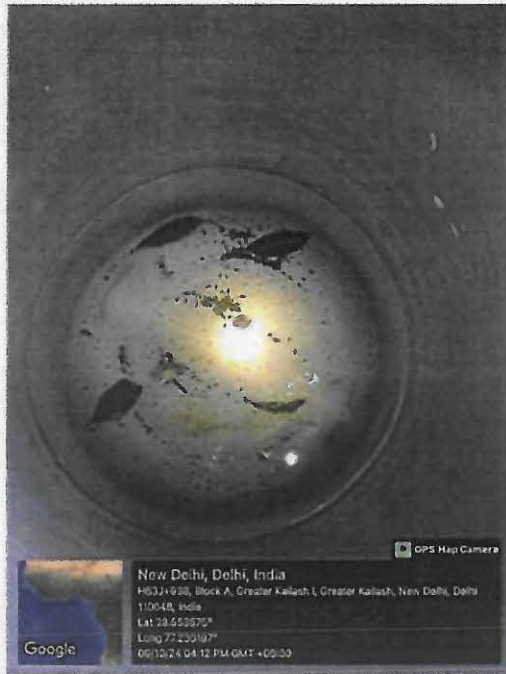
✓

160



43

F/S & DBC - 09/10/2024



44

161



B-Block Nallah

A/L-09/10/2024.



Sub- ATR Regarding B-Block Nalla and localities R, S, B-Block.

मलेरिया निवारण अधिकारी  
 कार्यालय, अहमदाबाद  
 डायरी नं०: 1649  
 दिनांक 08/10/2024

Name of localities	Date of DBC	Remarks.
B-Block & B-Block Nalla	08/10/2024	-

— photographs Attached here with

MIC/SZ *[Signature]*  
 9/10/24

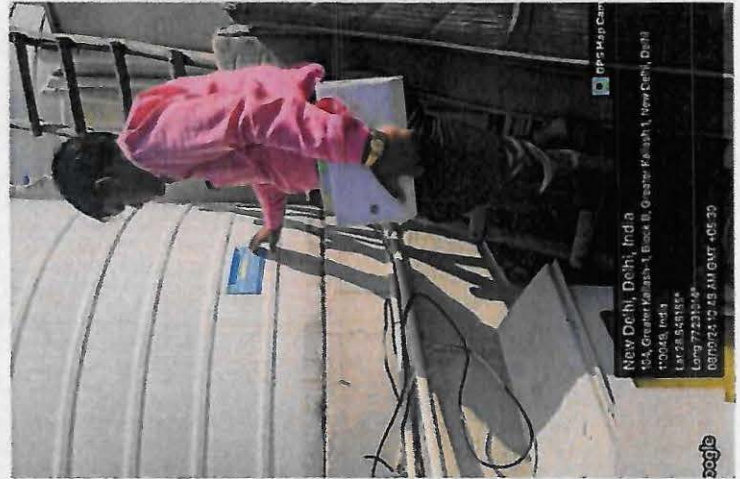
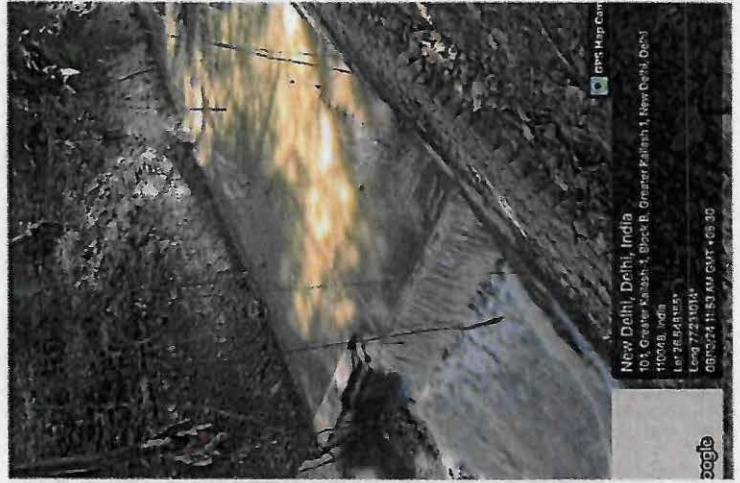
*[Signature]*

*[Signature]*

*[Signature]*

*[Signature]*  
 08/10/2024

Ravi Kumar Verma  
 Malaria Inspector  
 Ward No. 173, GPK  
 South Zone, MCD



DBC work

164  
Municipal Corporation of Delhi  
WARD No - 173, G.K. I

Date - 05/10/24

160/k

मलेरिया नियंत्रण अधिकारी

उपस्थिति अधिकारी

डायरी नं० 1648

दिनांक 09/10/2024

47

Subject - ATR Regarding B Block Nalla & Near by Localities R Block, S Block & B Block G.K. I

Name of Localities	Date of A/L	Date of A/L with Power spray Tankers	Date of DBC	Remarks
B Block Nalla & R, S, & B Block	05/10/24	05/10/24	05/10/24	—

TRUE COPY

✓

Note - Photographes Attached Here with

DHO (S/2)

for

MICSZ

05/10/24

9/10/24

Ravi Kumar Verma

Malaria Inspector

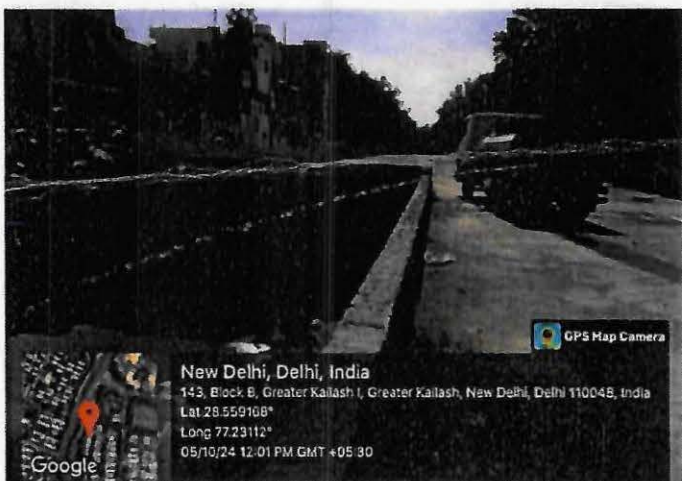
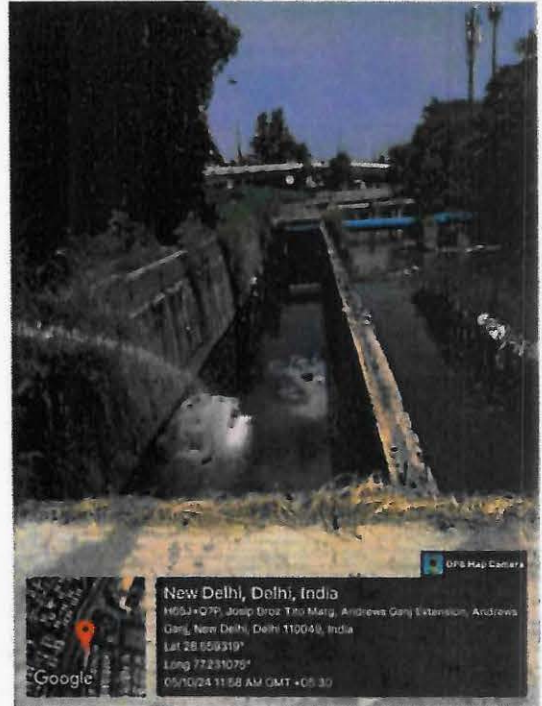
Ward No. 173, G.K. I

South Zone, MCD

5/10/2024

408

189/c

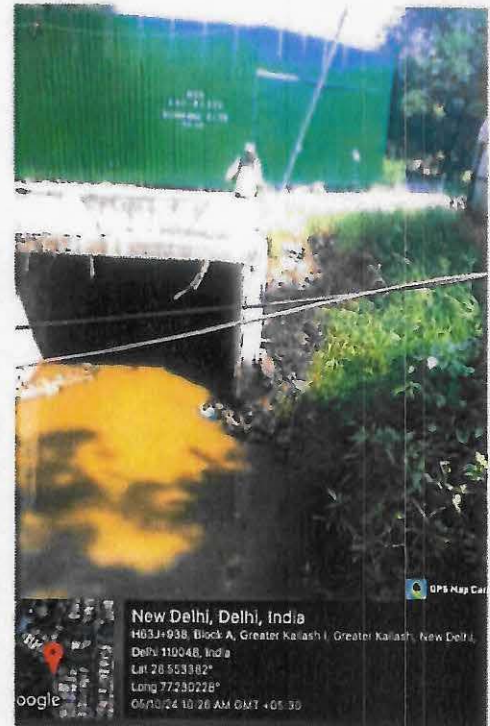
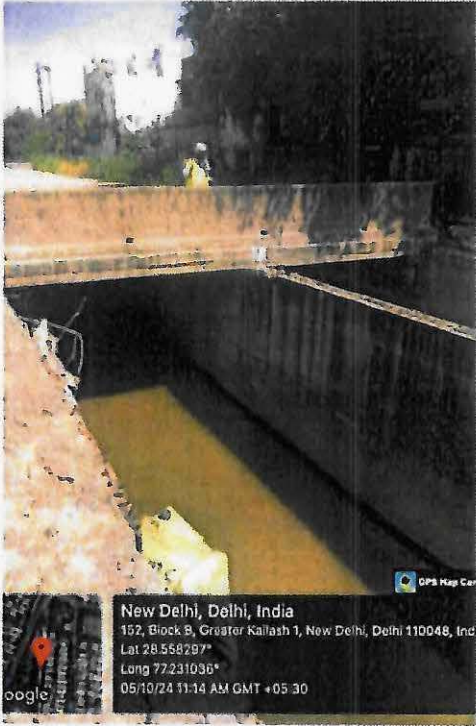


power spray tanker water

*[Handwritten signature]*

49

lsq



A/L work

Ree

167

SO

Date - 06/10/24

Municipal Corporation of Delhi

WARD No - 173, G.K.I

मलेरिया नियंत्रण अधिकारी

कार्यालय, दक्षिण क्षेत्र

डाकरी नं० 1647

दिनांक 09/10/2024

Subject - ATR Regarding B Block Nalla & Near by Localities  
R, S, & B Block G.K.I

Name of Localities	I.E.C Activity / Munadi
B Block Nalla & R, S, & B Block	Auto munadi work

Note - Photographes Attached Here with

MICSZ

Arum  
9/10

Emt/Sz

Port  
DHO (12)

06/10/24

Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

TRUE COPY

✓

51 156/e



Auto rickshaw waste

See

169

Date - 07/10/24

52

155K

Municipal Corporation of Delhi

मलेरिया अकरोधक अधिकारी

कर्मालय, दिल्ली क्षेत्र

डाकरी नं० 1646

दिनांक 07/10/2024

WARD No-173, G.K.I

Subject - ATR Regarding B Block Nalla & Near by  
Localities R Block, S Block, B Block G.K.I

Name of Localities	Date of DBC	Date of A/L & F/S	I.E.C Activity	Remarks
B Block Nalla & R, S, A B Block	07/10/24	F/S - 07/10/24 Fogging - 07/10/24 Cold Fogg - 07/10/24	Mega Phone Munadi	—

Note - Photographes Attached Here with  
Cold Fogg has been carried out in B Block Nalla G.K.I  
—  
R.W.A's Letters Also Attached Here with

MIC/SZ

A/C/m/1  
9/10

Ent/SZ

Pool  
DHO (S/17)Ravi  
07/10/2024

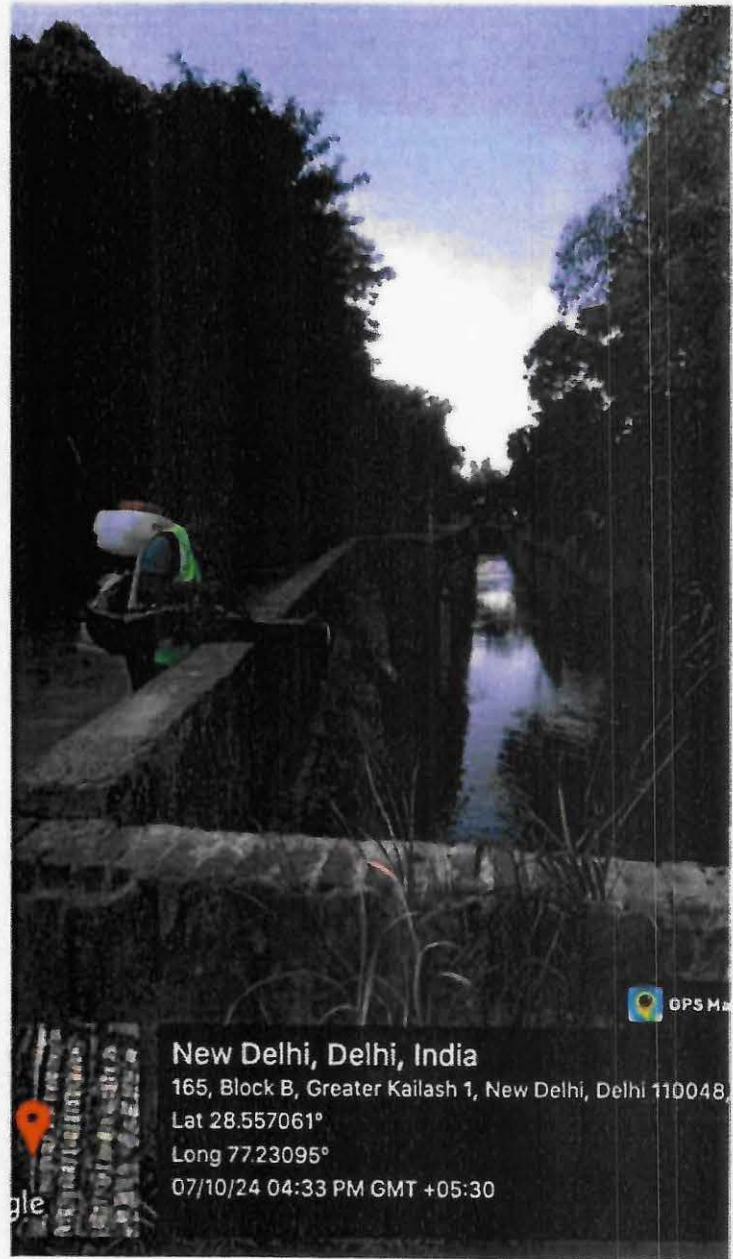
Ravi Kumar Verma  
Malaria Inspector  
Ward No...173, G.K.I  
South Zone, MCD

TRUE COPY

✍

S3

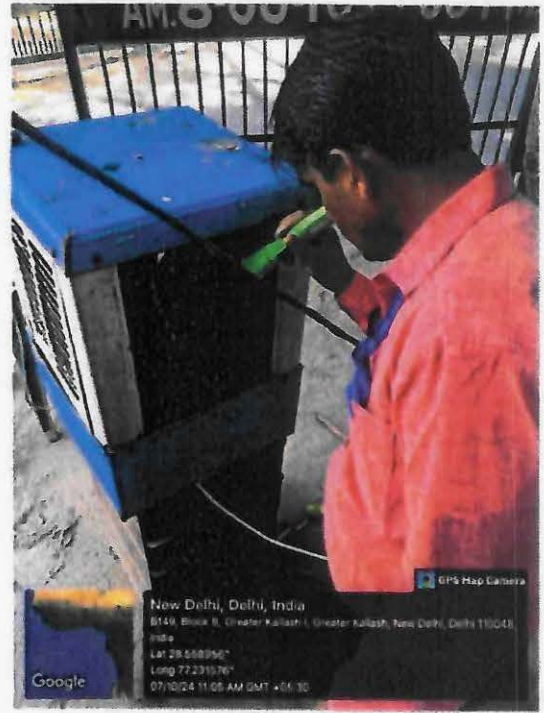
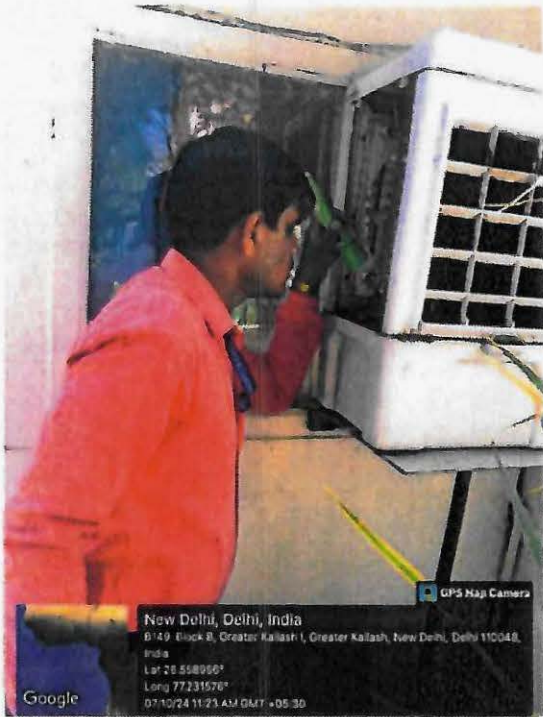
154K



Cold fogg

f

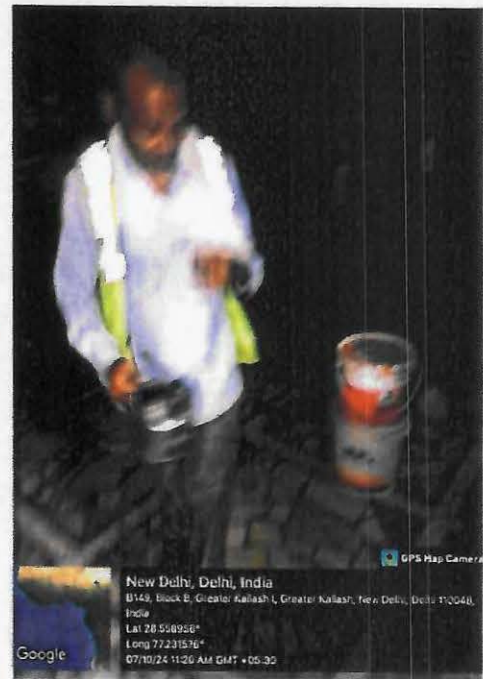
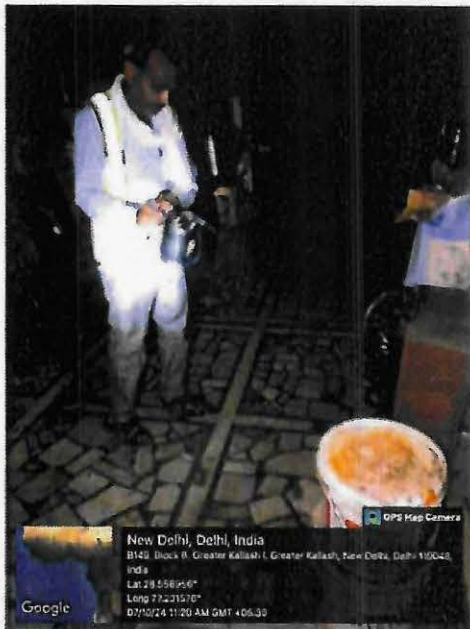
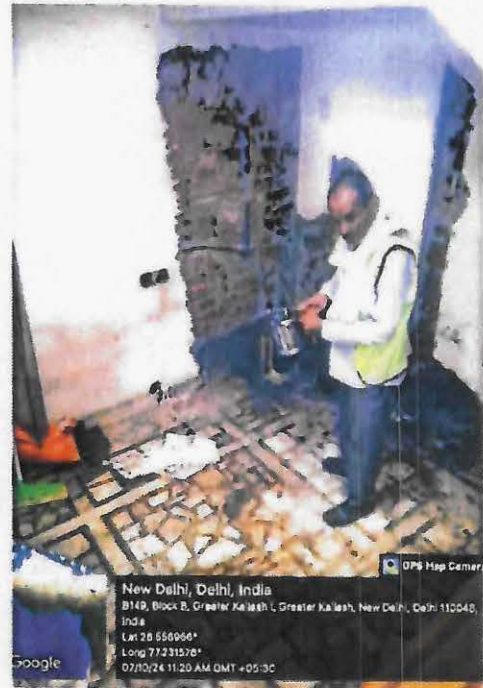
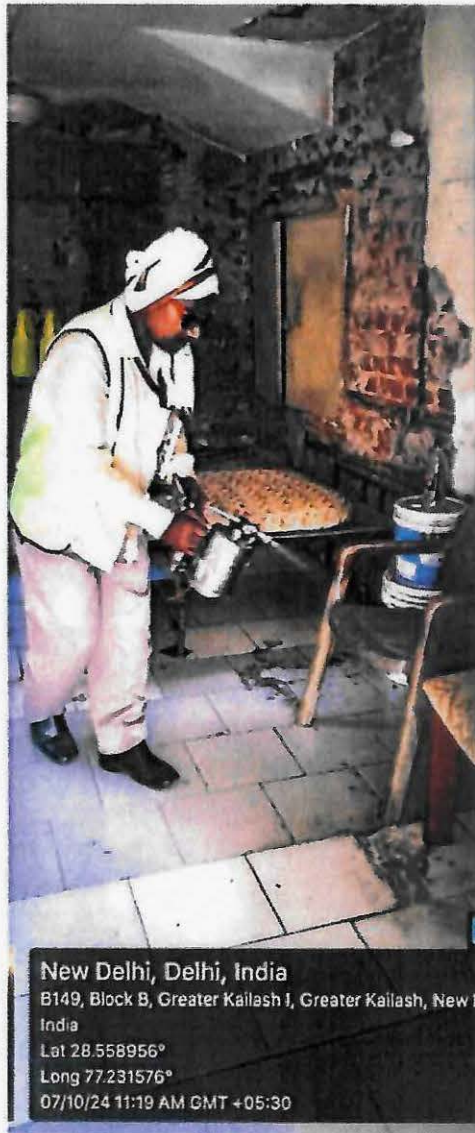
54



DBC work

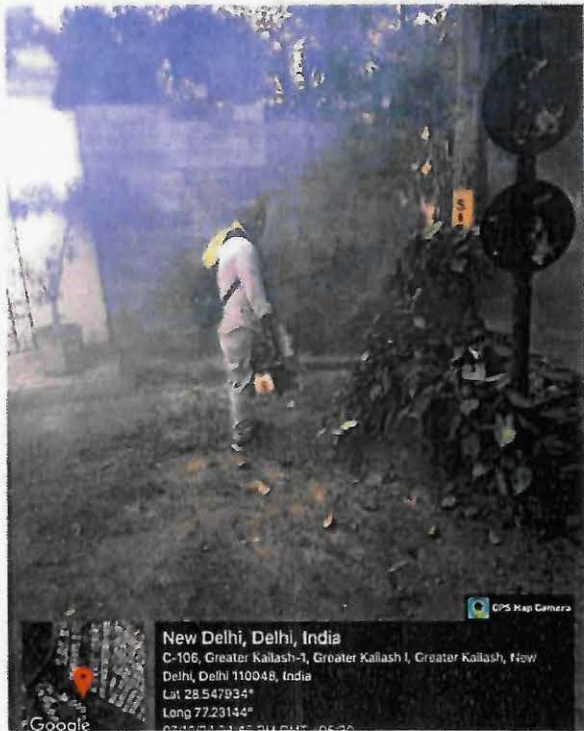
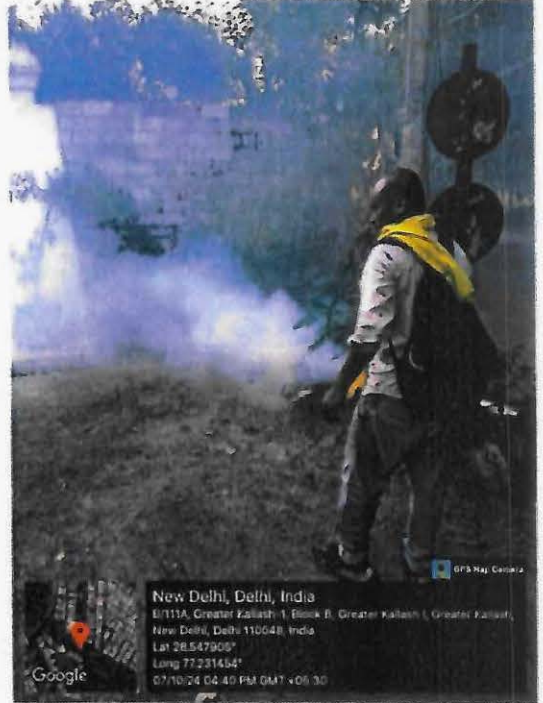
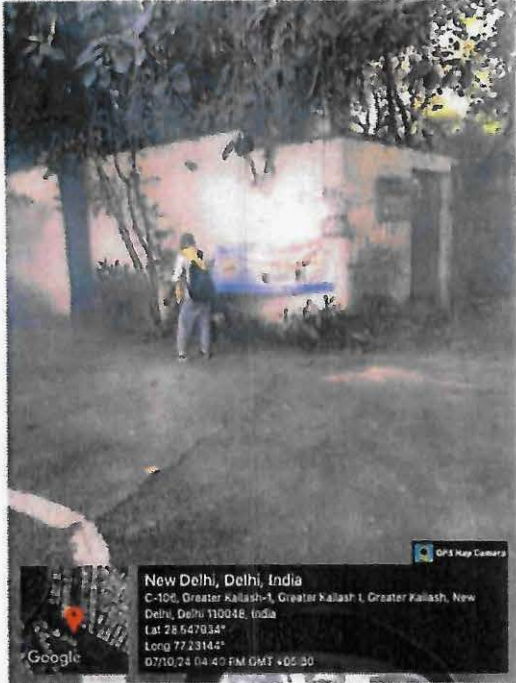
*[Handwritten signature]*

SS 152/c



Focal spray work

56 15/11/11



fogging work

pen

57

150/C

**A & B BLOCK WELFARE SOCIETY**

Affiliated to Greater Kailash Resident's Welfare Association (Regd.)

President

**ARUN VOHRA**

B-222 Greater Kailash-I

New Delhi-110048

Ph. 9811089104

Secretary

**BIMAL KAPOOR**

B-270 F.F, Greater Kailash-I

New Delhi-110048.

Ph. 9818428885

To The D.U.O.  
South Zone, Green Park  
N. Delhi

5/10/2024.

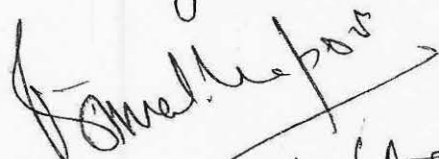
Abt. Work of Malaria Dept, Ward No-173 GK-I  
A & B Block.

Dear Sir

It is informed that the work of malaria Dept  
Under Ward no 173 (A & B Block) GK-I work  
like DBC, Anti larva, fog spray, tagging, IEC  
activity & Anti larva with the power spray tanker  
at Nallaha is being carried out on regular  
basis by Sh. Lavi Verma. (Inspector). He also  
visits of our block & make people aware about  
vector borne disease.

Thanking you.

With regards



Sd/- (A & B Block) Welfare  
Society

TRUE COPY





## 'R'- BLOCK WELFARE SOCIETY (REGD.) G.K.-1

(REGISTERED UNDER SOCIETIES REGISTRATION ACT OF XXI 1860)

Greater Kailash, New Delhi-110048

Working Office : R-256, G.K.-I, New Delhi-110048

To  
The Deputy Health Officer  
South Zone Greenpark  
New Delhi.

06/10/2024

Sub: Regular work of Malaria Department,  
ward No - 173, G.K.-1

Dear Sir,

It is submitted that the work of Malaria Department under ward No 173, G.K. like D.B.C, Anti Larval, focal spray, fogging IEC activity and Anti larval spray with Power spray Tanker, at the Mallah is being carried out on regular Basis.

Sh Ravi Verma Malaria inspector has been visiting the block on regular Basis and makes Residents aware about the Malaria Menace and other vector Borne diseases. We appreciate his and his team's devotion in doing their duty in all earnest.

Thanking you.

with warm regards

TRUE COPY

Gen. Sec.

R-Block Welfare Society (Regd) G.K. 1

Mr. R. D. Tyal.

P. 11. 11

R-Block Welfare Society (Regd) G.K. 1

## 'S' BLOCK WELFARE SOCIETY, GREATER KAILASH- 1 (REGD.)

Constituent Unit of Greater Kailash Residents Association (Regd.) Under Society Registration Act. XXI of 1860

M.C 24-20

President

Sanjiv Gupta

S-164,GF

9810462444

Senior V.P

Yashwant Pal

S-257,GF

9958796545

Vice President

Ms.Sunita Goel

S-32 SF

9818719864

Secretary

Mahesh Gupta

S-139 FF,

9873294733

Treasurer

P. K Gupta

S-122 FF

98100 79243

Jt. Secy

Ramesh Uppal

S-200FF

9811950282

Jt. Secy

Rahul Bansai

S - 205 FF

8447786819

Jt. Secy

Ms.Yashaswini

Sharma

S-389 GF Rear

9871525188

Auditor

Rohit Gupta

S-176 SF

9811175141

Legal Adviser

Shivam Goel

S-32,TF

9871339314

SBWS/MCD/m. control

3.x.2024

To

The D.H.O.  
MCD, South Zone,  
Green Park,  
New Delhi

Subject:- Regular work of Malaria dept ward  
173 G.VI

Dear Sir,

We are thankful for the work done by malaria dept. under ward 173. Jobs like:

DBC, Anti Lard spray, focal spray fogging IEC activity with Power spray tanker at S Block hallah etc. has been done on a regular basis, Shri Ravi Verma (Inspector) & his staff keep on visiting our block on a regular basis. Awareness camps & banners have also been put up.

We are happy to say that there is a significant drop in Malaria/Dengue cases in S Block this year as compared to previous years because of timely action by your dept.

Thanking you,

Yours sincerely,

(M. K. Gupta)  
Secy - SBWS



Registered with Delhi Govt. under DPGS Scheme-No. S-38021/2000

Office:- Multi Utility Hall, S Block Park, G K 1; Ph:- 011-45710591

TRUE COPY

177 60

Date - 04/10/24

Municipal Corporation of Delhi

Ward No - 173, G.K. I

मलेरिया अन्वेषक अधिकारी  
 कार्यालय, दक्षिणी क्षेत्र  
 डाकरी नं० : 1593  
 दिनांक 04/10/2024

Subject - ATR Regarding (B Block Nalla) & Near by  
 Localities R, S, B Block G.K.I

S J	Name of Localities	Date of A/L work	Date of DBC work	Date of fogging work /f/s	I. E. C Activity	Remarks
1	B Block	30/09/24	30/09/24 02/10/24 03/10/24 04/10/24	02/10/24 (Fogging + f/s) 04/10/24	Mega Phone munadi & Banner Display	—
2	S Block	03/10/24	29/09/24 03/10/24 04/10/24	04/10/24	Mega Phone munadi & Banner Display	—
3	R Block	03/10/24	01/10/24 03/10/24 04/10/24	04/10/24	Mega Phone munadi & Banner Display	—

Note - A/L work is being carried out once a week in B Block  
 Nalla & Near by Localities R Block, S Block, B Block G.I  
 Photographs Attached Here with

MTC/SZ

Emto/SZ

A/m m1  
4/10/24

PS

DHO S(2)

04/10/2024

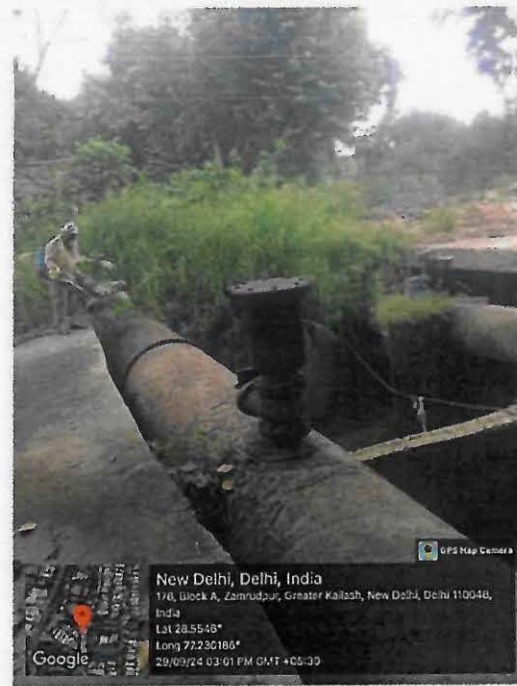
Ravi Kumar Verma  
 Asst. Malaria Inspector  
 Ward No... 173... G.K.I  
 South Zone, MCD

TRUE COPY

19/11

178

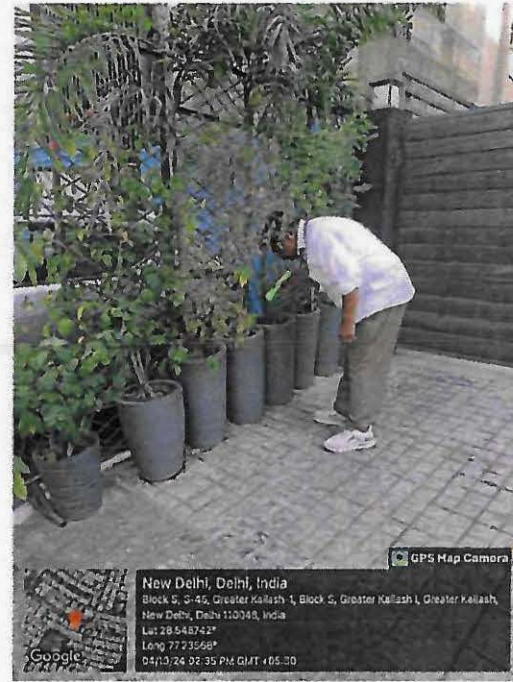
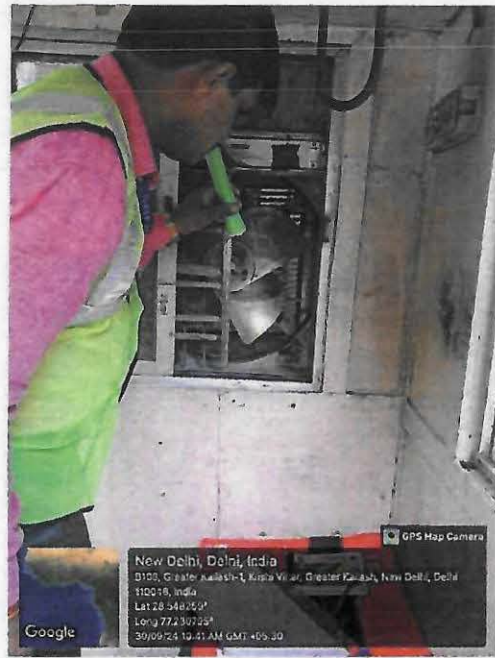
61



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Ward No - 173, G.K-I, <sup>181</sup>

Sub: — ATR regarding B Block Nalla, G.K-I

पतनियऱ अकरोधक अधलकऱरी  
कार्यालय, दक्षलणी क्षेत्र  
डायरी नं० : 1592  
दलनांक 04/10/2024

64

Date of DBC	Date of A/L (Knapsack Pump)	Date of Power Spray Work (Tanker)	Date of Cold Fogg	Date of Fogging	IEC Activity	Munadi Work	Remarks	
10/09/2024	14/09/2024	24/09/2024	14/09/2024	(R, S & B Block)	Sticker & Banner	Allito Picket Munadi	Mega Phone	
25/09/2024	21/09/2024		25/09/2024	13/09/2024		14/09/2024		13/9/24
28/09/2024	25/09/2024		17/09/2024	19/09/2024				
	28/09/2024			24/09/2024		19/9/24	28/9/24	
				25/09/2024		28/9/24		
				26/09/2024				

Note: — The Work of Anti Mosquito Measures is being on regular basis in the presence of RWA'S representatives Photographs Attached Here with

MIC/SZ

*[Signature]*  
28/9/24

Ravi Kumar Verma  
Asst. Malaria Inspector  
Ward No.....  
South Zone, MCD

*[Signature]*  
4/10/24

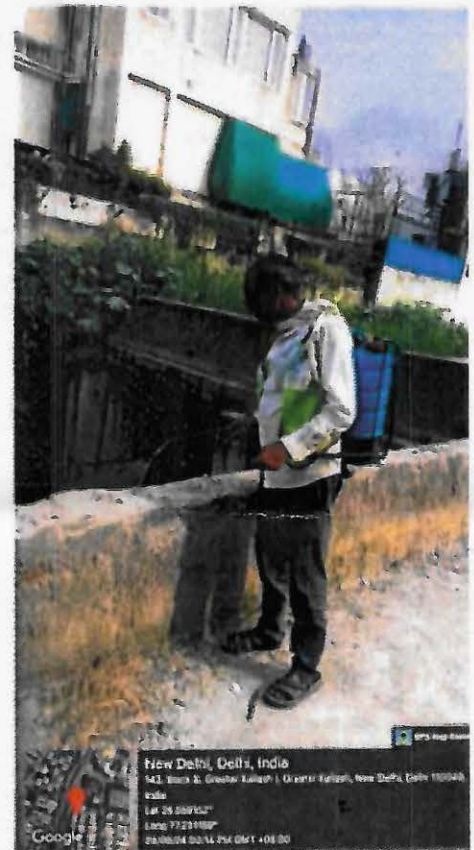
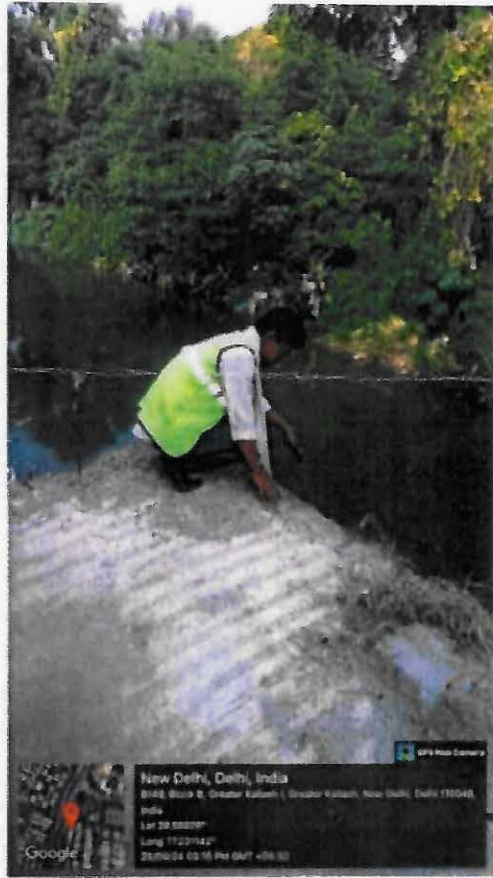
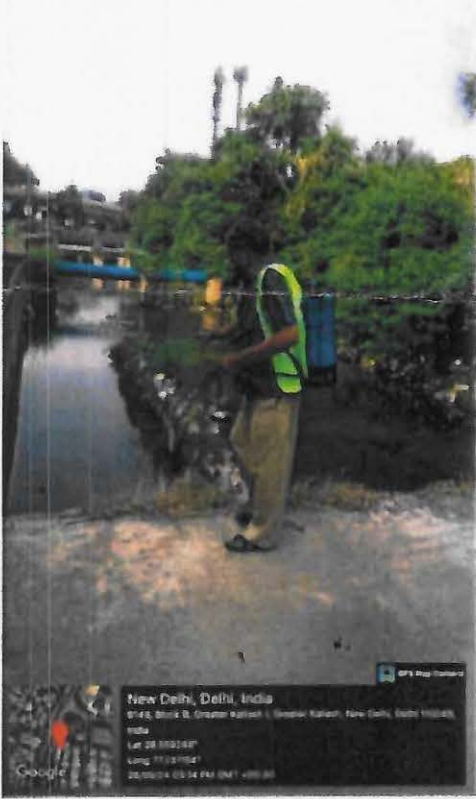
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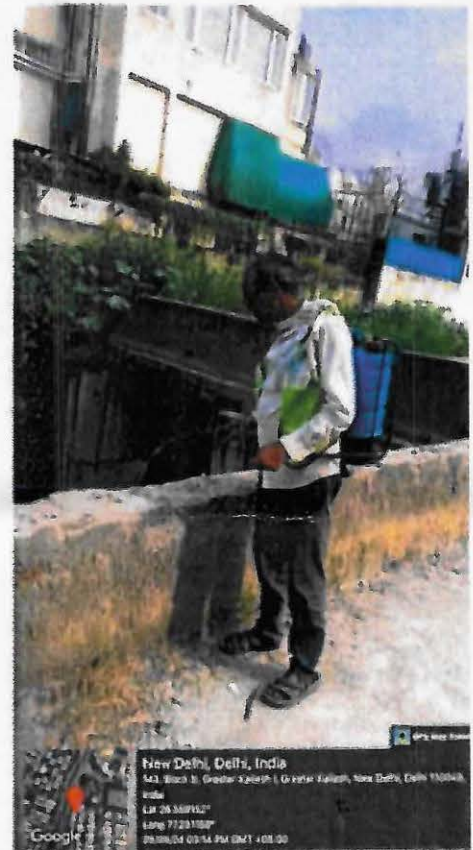
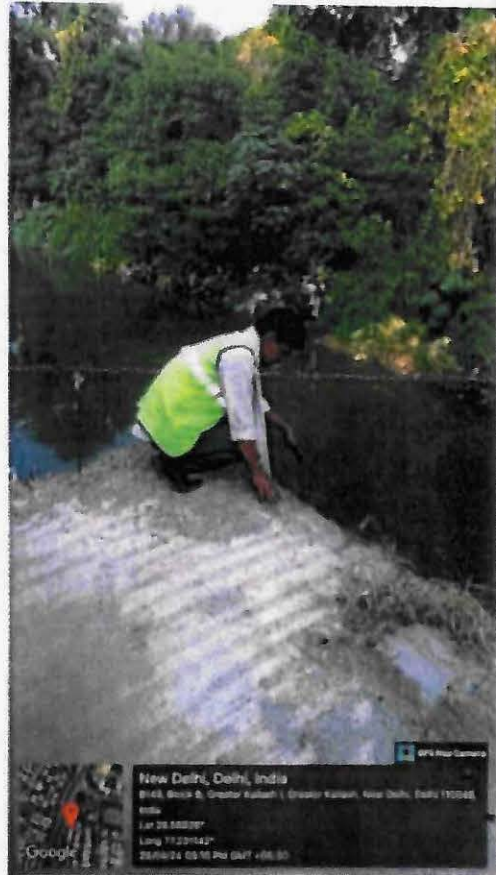
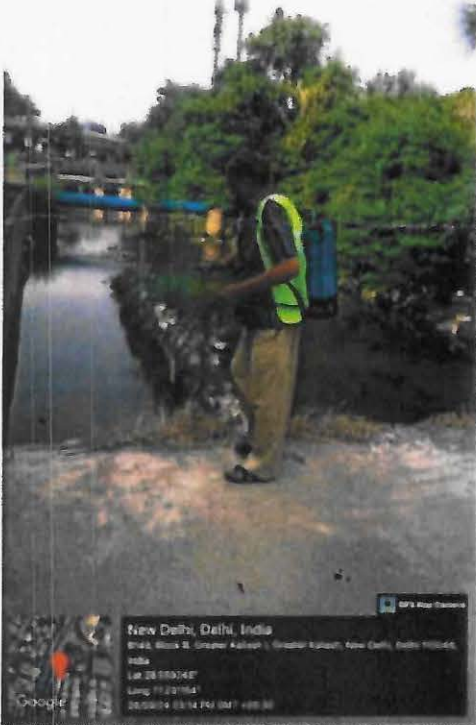
DHO(S/O)

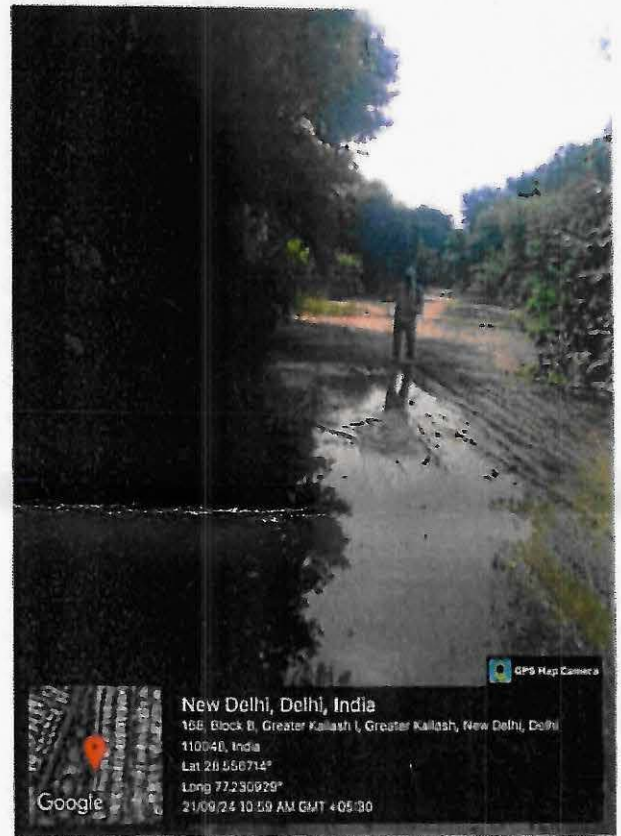
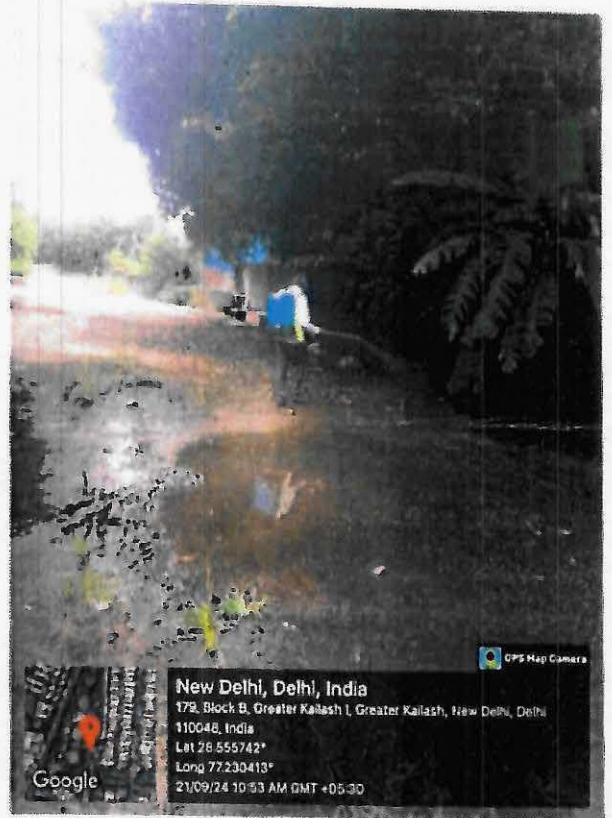
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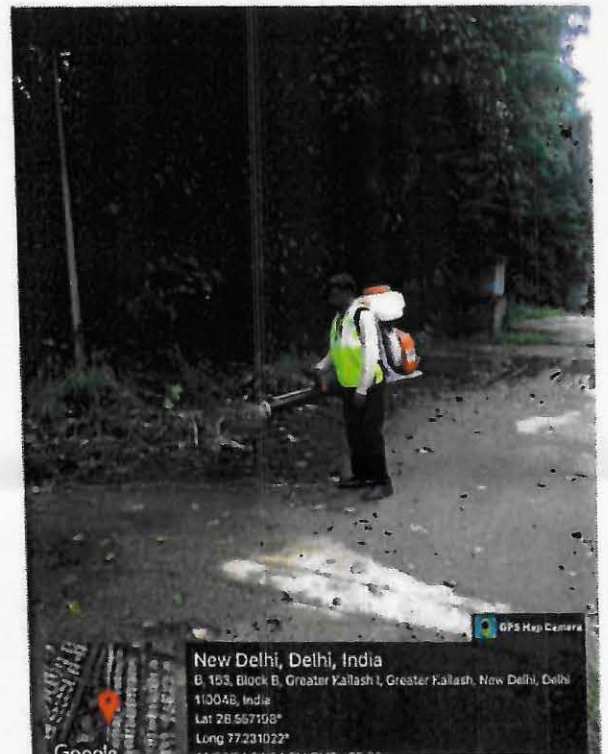
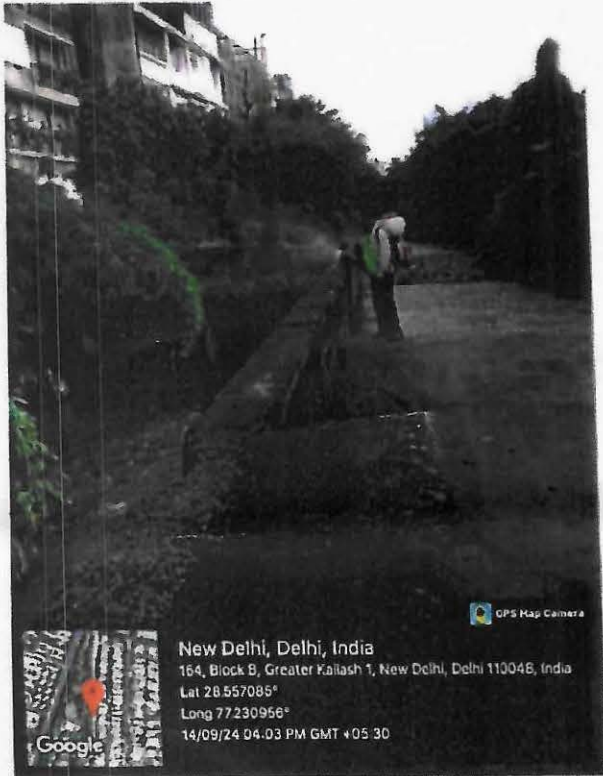
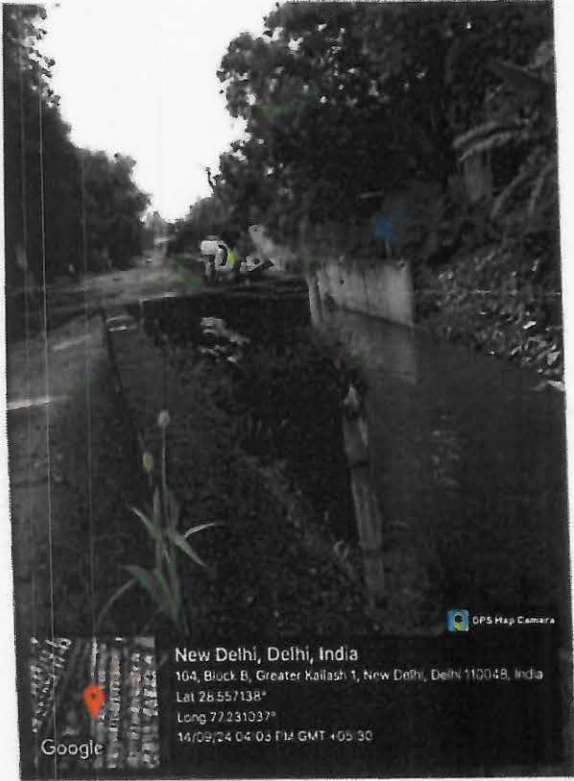
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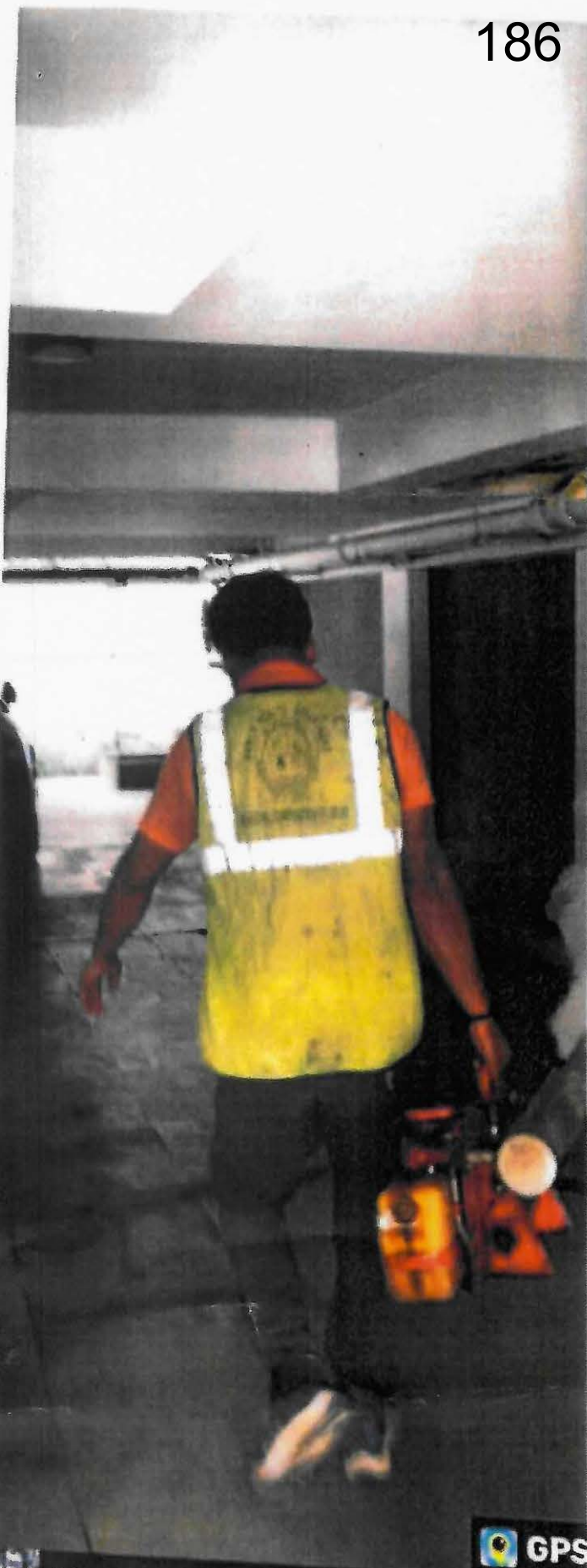




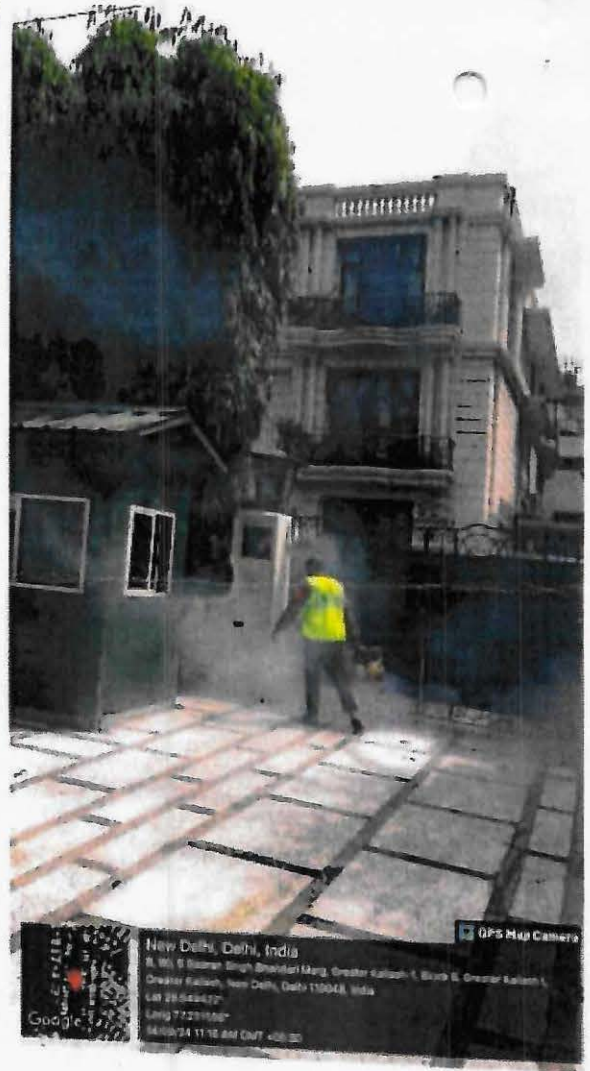


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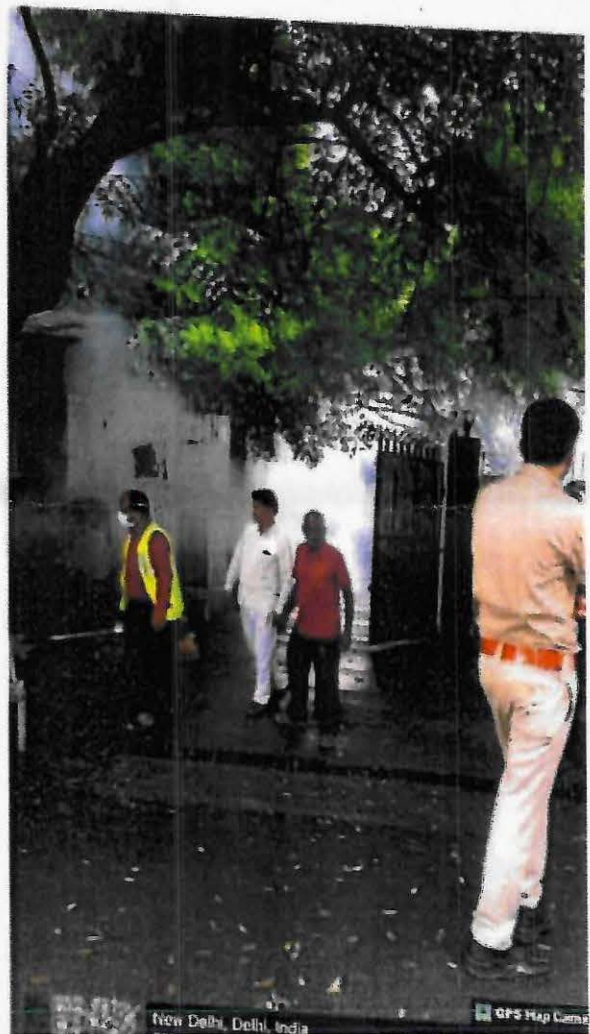




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 Delhi 110048, India  
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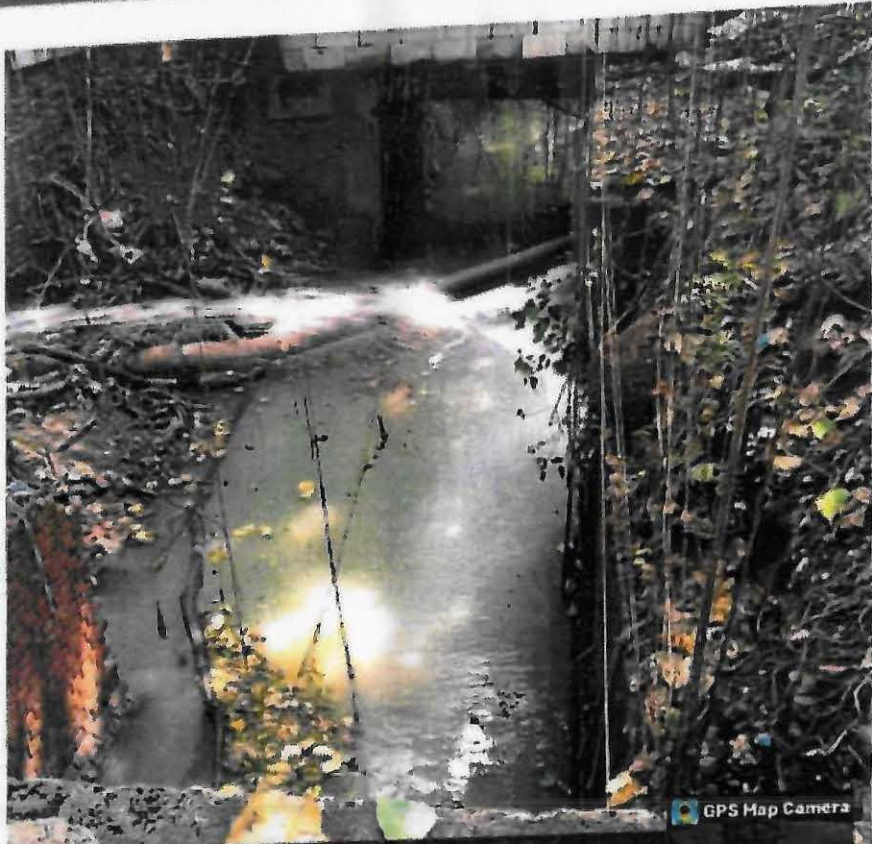


 **GPS Map Camera**  
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 B. W. S. Bazaar, Singh Sheridast Marg, Greater Kailash I, Block B, Greater Kailash I,  
 Greater Kailash, New Delhi, Delhi 110048, India  
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New Delhi, Delhi, India  **GPS Map Camera**

Google 24/09/24 11:03 AM GMT +05:30



GPS Map Camera

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24/09/24 11:19 AM GMT +05:30

Google



GPS Map Camera

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344, Block S, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India  
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Long 77.230644°  
24/09/24 10:54 AM GMT +05:30

Google



नई दिल्ली, दिल्ली, भारत  
 166, Block B, Greater Kailash 1, New Delhi, Delhi  
 Lat 28.557027°  
 Long 77.23092°  
 28/09/24 03:12 PM GMT +05:30



New Delhi, Delhi, भारत  
 S-468, Greater Kailash-1, Block S, Gre  
 Delhi, Delhi 110048, भारत  
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 28/09/24 02:51 PM GMT +05:30



नई दिल्ली, दिल्ली, भारत  
 98, ग्रेटर कैलाश-1, ब्लॉक B, ग्रेटर कैलाश I, ग्रेटर कैलाश, नई दिल्ली  
 भारत  
 Lat 28.548836°  
 Long 77.23142°  
 28/09/24 03:04 PM GMT +05:30

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**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DY. HEALTH OFFICER**  
**SOUTH ZONE, GREEN PARK, NEW DELHI**

No. AMO/SZ/MCD/2024/D-689

Dated: 19.09.2024

**Subject: Joint Inspection report of storm water drain adjacent to B, R & S Block GK-1.**

In reference to subject cited, joint inspection of storm water drain by the officials of Public Health Department, South Zone, MCD, JE-M-MCD, and DPCC has been carried out on 18.09.2024.

During the joint inspection swarms of mosquitoes as alleged in the complaint were not observed near the houses alongside drain as the concern Malaria Inspector undertaken Anti Larval Spray on 16.07.24, 10.08.2024 & 30.08.2024 by Power Spray Tanker in the Drain, as well as Anti-Larval measures done by Knapsack Sprayer on 20.07.24, 27.07.24, 10.08.24, 24.08.24, 31.08.24 for prevention and control of Mosquitoes breeding in B Block Drain, Greater Kailash. Also, cold fog has been done in drain and surrounding areas.

The Drain is found cleaned and no waste dumping observed in the drain this time.


Maintenance Department, MCD has informed that regular desilting is being carried out by deploying labours, JCB machines and informed that approx. 38.60 MT of silt has been extracted from the drain.

Moreover, Maintenance Department, MCD has also informed that desilting if drain is carried out in two phases in a calendar year i.e 1<sup>st</sup> Phase from 15<sup>th</sup> January and 2<sup>nd</sup> Phase starts from 1<sup>st</sup> October.


It is also noticed that Delhi Jal Board has trapped the R& S Block Drain near Krishi Vihar, DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meter in height due to which the water stagnated at the upstream side of this nallah. DJB should remove the wall and divert the water containing sewage from entering into storm water drain.

Attendance of officials who were present during inspection is attached herewith this report.


Submitted please.

  
DHO/SZ

Dy. Health Officer  
South Zone, MCD

  
Zonal Entomologist/SZ

DR. PARUL JAIN  
ZONAL ENTOMOLOGIST/MCD

  
MI-Coord./SZ

(Co-ordinator)  
South Zone

- Adv. Smt. Puja Kalra (Standing Municipal Counsel)
- Ward In charge 173
- O/c

Copy for kind information to:-

- Deputy Commissioner, SZ
- MHO

TRUE COPY



Dated: 18.09.2024

Joint Inspection Report

- (1) Joint Inspection of the storm water drain by the officials of MCD(Health Department), MCD(Maintenance, JE) and DPCC has been carried out on 18.09.2024.
- (2) During the joint inspection swarms of mosquitoes as alleged in the complaint were not observed near the houses alongside drain as MCD Health official informed that Malaria inspector undertaken Anti Larva spray on 30.08.2024 by power spray tanker in the drain and also Anti Larval measures done by Knapsack sprayer on 24.08.2024 and 31.08.2024. It is also informed that Cold fog has also been done in drain and surrounding areas.
- (3) The drain is found cleaned and no waste dumping observed in the drain this time.
- (4) MCD official from Maintenance informed that regular desilting is being carried out by deploying labours and informed that approx. 38.60 MT of silt has been extracted from the drain and sent to SLF Okhla.
- (5) It is also informed by the MCD(Maintenance) that the portion of nalla/drain starts from the outer ring road to S-363 to B-272 Gk-1 and **outfalls into Gk-1 nalla**. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately **1435 meters**. The catchment area of the drain/nallah received discharge from GK- 2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain and tapping of the same is being done by DJB .
- (6) MCD officials also informed that de-silting of the drain is carried out in two phases in a calendar year i.e 1<sup>st</sup> Phase starts from 15<sup>th</sup> Jan & 2<sup>nd</sup> Phase starts from 1<sup>st</sup> October.
- (7) It is also noticed that Delhi Jal Board has trapped the R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meter in height due to which the water stagnated at the upstream side of this nallah. DJB should removed the wall and divert the water containing sewage from entering into the storm water drain.

Attendance of officials who are present during the inspection is attached herewith this report.

TRUE COPY



Attendance sheet

Dated: -18/9/2024

OA No - 606/2024

S.No.	Name & Designation of official	Department	Mobile No	Signature
1.	Sh. Azmaad Khan, JEE	DPCC	8860369102	<u>Azmaad Khan</u>
2.	Amardeep MI Coordinator	MCD Haffa	9212981325	<u>Amardeep</u>
3.	Shwetank	JE/MCD	798214965	<u>Shwetank</u>
4.	Munna Lal.	F.W.	9540778841	<u>Munna Lal</u>
5.	Nikunj Malik, JEE	DPCC	8851100132	<u>Nikunj Malik</u>

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13240



 GPS Map Camera



New Delhi, Delhi, India

C-106, Greater Kailash-1, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.54776°

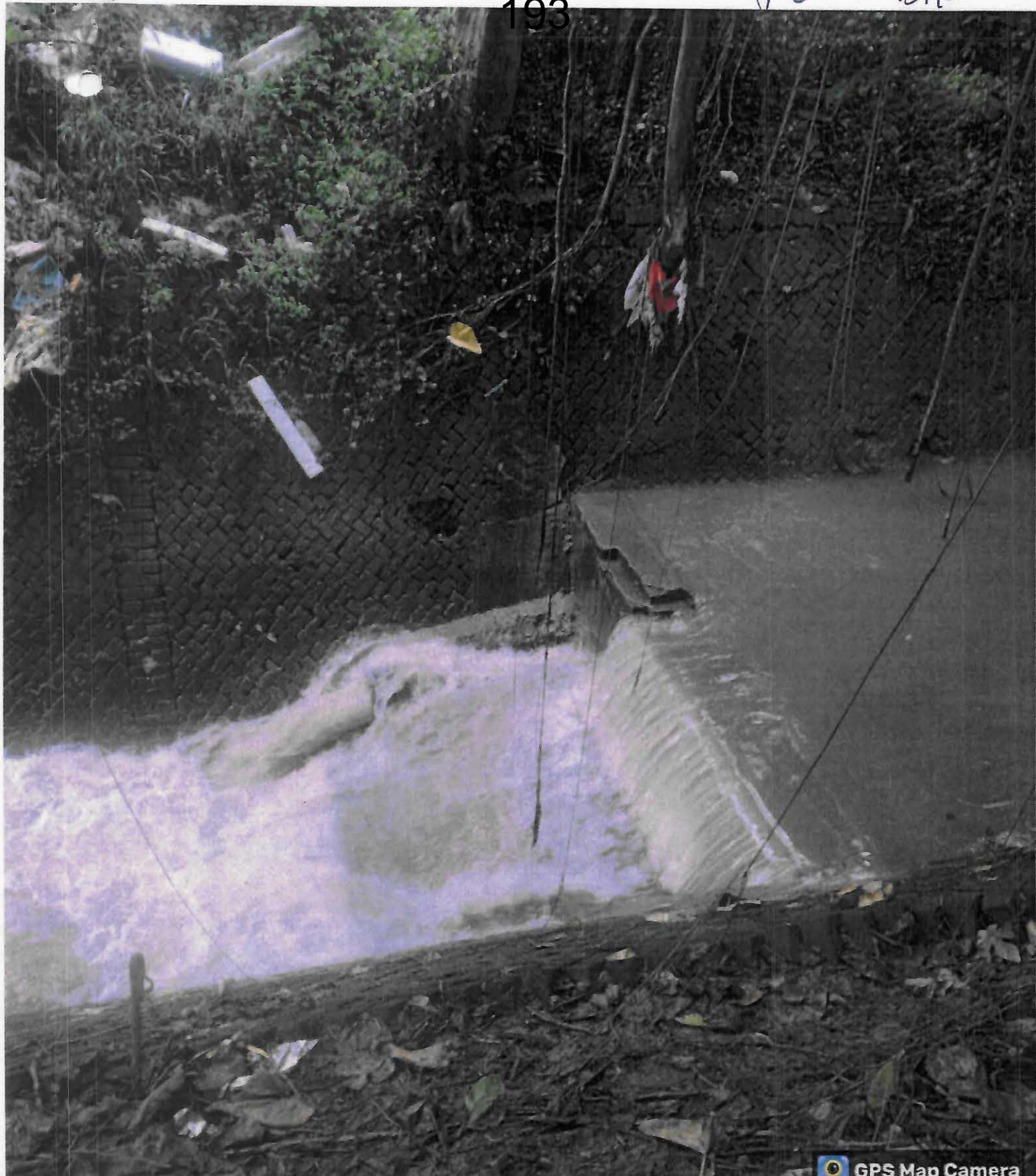
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 GPS Map Camera

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18/09/24 01:44 PM GMT +05:30


 Google

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 GPS Map Camera



New Delhi, Delhi, India  
B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India  
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78 125/c



 GPS Map Camera

New Delhi, Delhi, India  
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Long 77.231043°  
18/09/24 01:43 PM GMT +05:30

 Google



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120/2



 GPS Map Camera

New Delhi, Delhi, India  
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Long 77.230258°  
18/09/24 01:44 PM GMT +05:30



**New Delhi, Delhi, India**

B108, Greater Kailash-1, Krishi Vihar, Greater Kailash, New Delhi,  
Delhi 110048, India

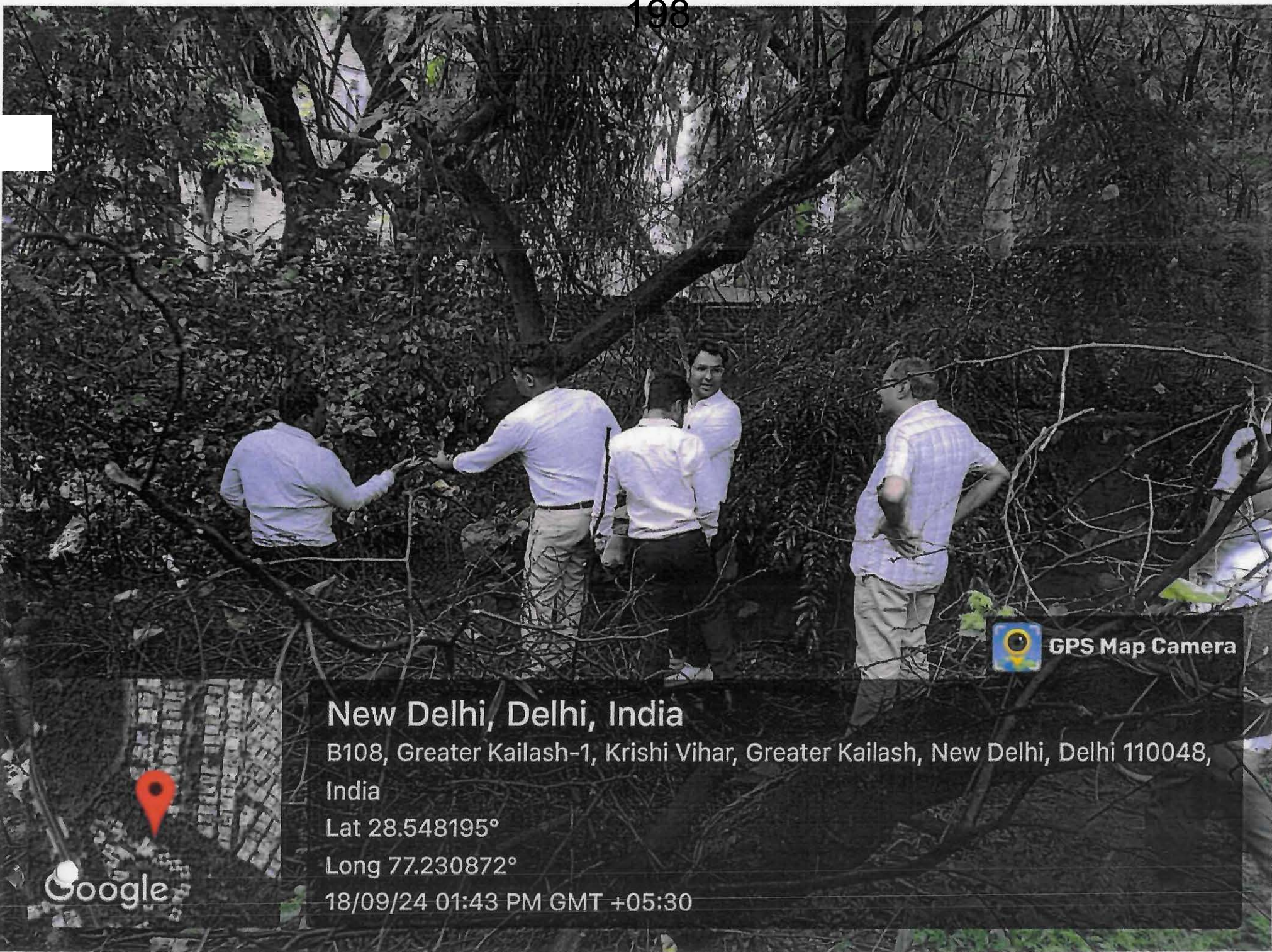
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Google



 GPS Map Camera

**New Delhi, Delhi, India**

B108, Greater Kailash-1, Krishi Vihar, Greater Kailash, New Delhi, Delhi 110048, India

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18/09/24 01:43 PM GMT +05:30



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 GPS Map Camera

New Delhi, Delhi, India

B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

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18/09/24 01:43 PM GMT +05:30



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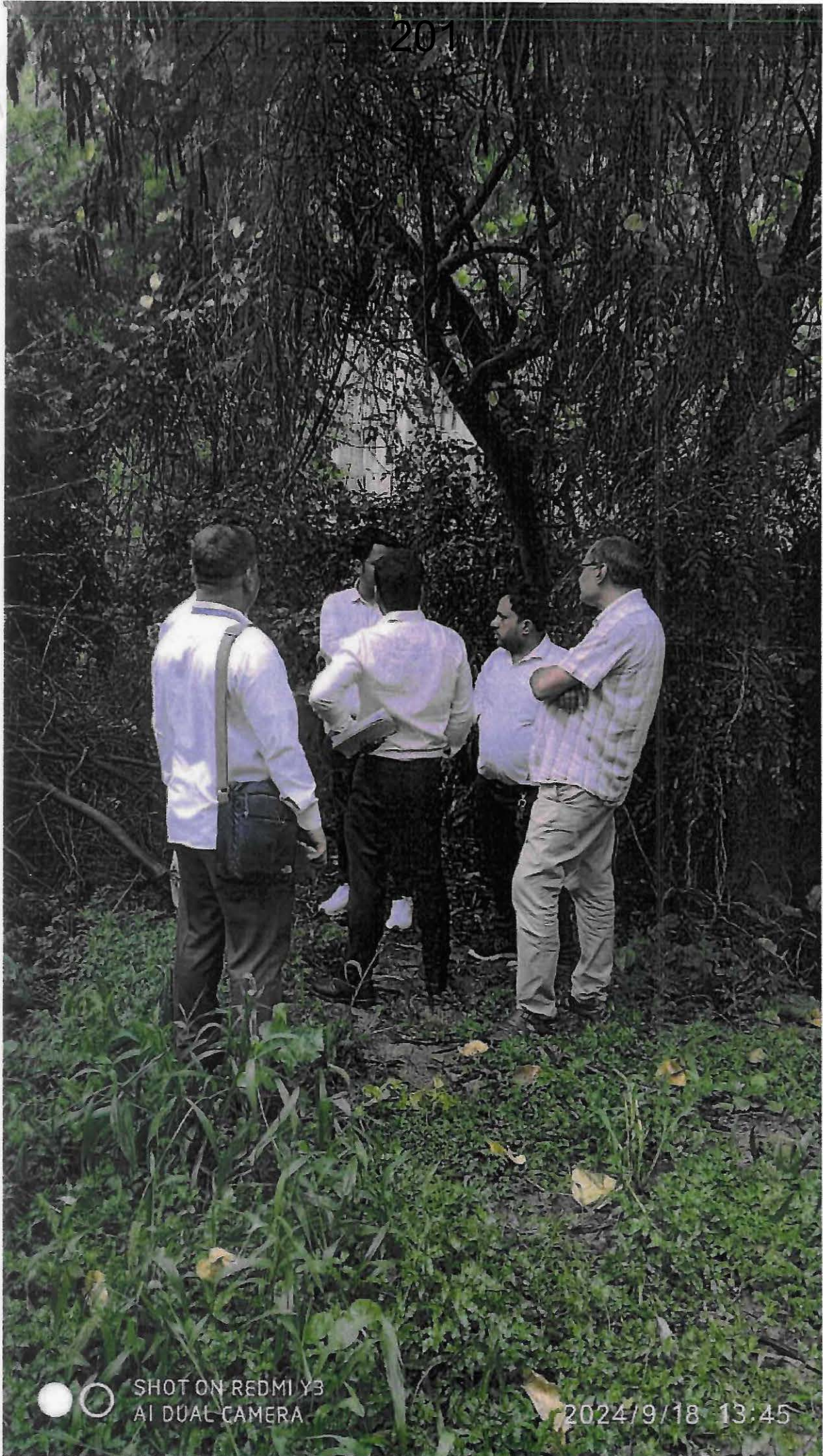
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New Delhi, Delhi, India  
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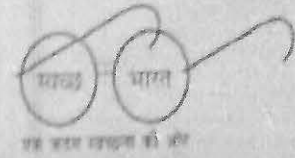


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2024/9/18 13:45



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER - (M)-II  
SOUTH ZONE, GULMOHAR PARK, NEW DELHI 110049  
E-mail: cemisz19@gmail.com



No.: EE (M)-II/SZ/2024-25/D...570...

Date: 15/10/24

To,  
The Deputy Health officer,  
MCD, Green Park, Aurbindo Marg,  
New Delhi- 110016.

Subject: -Fresh status report of cleaning of R&S block Gk-1 Nalla/drain in OA  
No-606/2024

Sir,

This is with reference to the letter vide No. DHO/SZ/MCD/2024/D-1518 dated 11.10.2024 regarding the fresh status report of cleaning and de-silting of R&S block GK-1 Nalla/drain as desired by Hon'ble NGT.

In this regard, it is submitted that the drain/Nalla has been cleaned regularly. The photographs taken during the cleaning presently are enclosed for reference. It is further submitted that the R & S Block Nallah/drain which was trapped by Delhi Jal Board near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height has not been removed yet by them due to which the water stagnated at the upstream side of this nallah (Photographs enclosed).

Executive Engineer  
M-II/South Zone